

**BEFORE HONBLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA.
Original Application No-¹⁰⁹-----of 2025**

IN THE MATTER OF:

KAILASH CHANDRA NAYAK ...APPLICANT

VERSUS

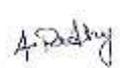
**STATE OF ODISHA AND OTHERS ... RESPONDENTS
INDEX**

SI NO	PARTICULARS	PAGE NO
1	Original Application	1-25
2	Copy of the letter dated 21/11/2023 issued by District Mineral Foundation as ANNEXURE-1.	26-33
3	Copy of the letter dated 24/01/2024 issued by District Mineral Foundation as ANNEXURE-2.	34-41
4	Copy of the letter dated 21/11/2023 issued by District Mineral Foundation as ANNEXURE-3.	42-46
5	Copy of the letter dated 14/12/2023 issued by District Mineral Foundation as ANNEXURE-4.	47-51
6	Copy of the letter dated 16/01/2024 issued by District Mineral Foundation as ANNEXURE-5.	52-62
7	Copy of the representation dated 30/03/2025 as ANNEXURE-6.	63
8	Copy of the letter dated 09/04/2025 written by Deputy Secretary Forest Environment and Climate Change Department, Government of Odisha as ANNEXURE-7.	64
9	Copy of the photographs of the site in question where the illegal constructions are made over forest kismam land as ANNEXURE-8.	65-66
10	Copy of the letter dated 24 th October 2011 as ANNEXURE-9.	67-68
11	Vakalatnama	69

PLACE: Bhubaneswar

SANKAR PRASAD PANI 

DATE: 16/05/2025

ASHUTOSH PADHY 

ADVOCATE

Plot 2132/4814, NageswarTangi, Bhubaneswar 751002 Cell-9437279278, Email: sankarprasadpani@gmail.com

2

SYNOPSIS

That the present application is being filed challenging the illegal construction over sabik forest kissam land by the Block Development Officer of Danagadi and Sukinda, 140 nos. of Activity Room in different Primary Schools, 140 nos. of Additional Class Room(New Building), 140 nos. of Toilet, 73 nos. of Library Room in different Primary School, 132 nos. of Activity rooms in different primary schools of Danagadi and Sukinda with financial support from the District Mineral Fund Trust. That the Block Development Officer Danagadi and Sukinda has already started construction work without prior permission from the competent authority which is a violation of the process laid down under Van (Sanrakshan Evam Samvardhan) Adhinyam 2023. Further the some construction sites are of Sabik Kissam forest land and some are of Hal Kissam forest land and prior to start of construction over any forest land prior permission is required and in the present case no such permission has been obtained by the BDO Danagadi and Sukinda for construction of over the forest kissam land.

LIST OF DATES

24/10/2011	Revenue Department, State Government of Odisha's clarification on applicability of Forest Conservation Act 1980.
21/11/2023	District Mineral Foundation issued one letter to BDO Sukinda wherein the District Collector / Managing Trustee of

3

	District Mineral Foundation has approved the estimate made by BDO Sukinda for Construction of Activity rooms in 132 different primary schools under the Sukinda Block estimating an amount of 13,20,00,000/-
21/11/2023	District Mineral Foundation issued one letter to BDO Danagadi wherein the District Collector / Managing Trustee of District Mineral Foundation has approved the estimate made by BDO Danagadi for Construction of Activity rooms in 140 different primary schools under the Danagadi Block estimating an amount of 14,00,00,000/- Rupees
14/12/2023	District Mineral Foundation issued one letter to BDO Danagadi wherein the District Collector / Managing Trustee of District Mineral Foundation has approved the estimate made by BDO Danagadi for Construction of Library rooms in 73 different primary schools under the Danagadi Block estimating an amount of 7,30,00,000/- Rupees
16/01/2024	District Mineral Foundation issued one letter to BDO Danagadi wherein the District Collector / Managing Trustee of District Mineral Foundation has approved the estimate made by BDO Danagadi for Construction of Additional class rooms in 140 different primary schools under the Danagadi Block estimating an amount of 14,00,00,000/- Rupees
24/01/2024	District Mineral Foundation issued one letter to BDO Sukinda wherein the District Collector / Managing Trustee of District Mineral Foundation has approved the estimate made by BDO Sukinda for Construction of Additional Class Room in different School under Sukinda Block estimating an amount of 13,10,00,000 Rupees
30/03/2025	Representation made by the Applicant
09/04/2025	Deputy Secretary Forest Environment and Climate Change Department, Government of Odisha wrote a letter to The Principal Chief Conservator of Forests & HoFF, Odisha
01/04/2025	Photographs of illegal construction over forest kism land.

BEFORE HONBLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA.

(Under Section 18(1) read with Section 14(1), 15 and 20 of the National Green Tribunal Act 2010)

Original Application No-----of 2025

IN THE MATTER OF:-

1. **Kailash Chandra Nayak**, C/o- Chakradhari Nayak, At/Po-
Nuadihi, Dist- Jajpur, Odisha, 755018 ...APPLICANT

VERSUS

1. State of Odisha represented by Additional Chief Secretary Forest Environment and Climate Change Dept. Govt. of Odisha, At: LokSeva Bhawan, Sachivalaya Marg, Bhubaneswar, Dist.: Khurda, Odisha, Pin: 751001. E-mail ID : fesec.or@nic.in
2. UNION OF INDIA Through the Secretary, Ministry of Environment, Forests and Climate Change, Indira Paryavaran Bhawan, Jorbagh, New Delhi – 110003; Email - mef@nic.in, secy-moef@nic.in
3. District Collector Jajpur, At/Po- Office of the Collector and District Magistrate, Jajpur-755001, Email- dm-jajpur@nic.in

5

4. Tahasildar Danagadi, At/Po- Office of Tahsildar Danagadi, Dist- Jajpur, Pin- 755019, tdrdangadi@gmail.com
5. Tahasildar Sukinda, At/Po- Office of Tahsildar Sukinda, Dist- Jajpur, Pin- 755018, tdrsukinda@gmail.com
6. Divisional Forest Office, Cuttack Forest Division, At/po- CWQ3+9RH, Balisahi, Government Press Employee Quarters, Cuttack, Odisha 753012, Email- dfo.cuttack@odisha.gov.in
7. Block Development Officer Danagadi, At/po- Block Office, Danagadi, Dist- Jajpur, Pin- 755026, ori-Danagadi@nic.in
8. Block Development Officer Sukinda, At /Po- Block Office, Sukinda, Dist- Jajpur, Pin- 755018, ori-sukinda@nic.in

....**Respondents.**

Most Respectfully Showth :-

- I. The Address of the Applicants are given above for the service of notices of this application.
- II. The Addresses of the Respondents are given above for the service of notice of this application.
- III. The Present Application Challenges the illegal construction over the forest land without following the due process of Van (Sanrakshan Evam Samvardhan) Adhiniyam 2023

6

FACTS OF THE CASE

1. That the applicant is the villagers of Nuadihi under Danagadi Tahasil of Jajpur District and is a concerned citizen who is going to be directly affected if the illegal constructions over forest kissam land is allowed.
2. That the present application raises serious concerns about illegal constructions made over sabik as well as hal kisam forest in different villages of the Jajpur district and the construction are being made from the District Mineral Foundation Fund.
3. That the funds for construction activity are being approved by the District collector Jajpur as he is the Managing Trustee of District Mineral Foundation.
4. That the District Collector / Managing Trustee of District Mineral Foundation has approved various constructions projects and funds are being sanctioned from the District Mineral Foundation Fund without verifying the land records where the construction activities are approved.
5. That the Block Development Officers (herein after referred as BDO) of Danagadi and Sukinda are executing the constructions works which was approved and funds are sanctioned by the District Collector / Managing Trustee of District Mineral Foundation.

7

6. That the District Collector / Managing Trustee of District Mineral Foundation on dated 21/11/2023 issued one letter to BDO Sukinda wherein the District Collector / Managing Trustee of District Mineral Foundation has approved the estimate made by BDO Sukinda for Construction of Activity rooms in 132 different primary schools under the Sukinda Block estimating an amount of 13,20,00,000/- Rupees vide letter No. 5515 dated 30/09/2023. Copy of the letter dated 21/11/2023 issued by District Mineral Foundation is annexed here unto as **ANNEXURE-1**.
7. It is further submitted that again on dated 24/01/2024 District Collector / Managing Trustee of District Mineral Foundation issued one letter to BDO Sukinda wherein the District Collector / Managing Trustee of District Mineral Foundation has approved the estimate made by BDO Sukinda for Construction of Additional Class Room in different School under Sukinda Block estimating an amount of 13,10,00,000 Rupees vide letter No. 8098 dated 17/11/2023. Copy of the letter dated 24/01/2024 issued by District Mineral Foundation is annexed here unto as **ANNEXURE-2**.
8. That the District Collector / Managing Trustee of District Mineral Foundation on dated 21/11/2023 issued one letter to BDO Danagadi wherein the District Collector / Managing Trustee of District Mineral

8

Foundation has approved the estimate made by BDO Danagadi for Construction of Activity rooms in 140 different primary schools under the Danagadi Block estimating an amount of 14,00,00,000/- Rupees vide letter No. 5779 dated 16/11/2023. Copy of the letter dated 21/11/2023 issued by District Mineral Foundation is annexed here unto as **ANNEXURE-3**.

9. That the District Collector / Managing Trustee of District Mineral Foundation on dated 14/12/2023 issued one letter to BDO Danagadi wherein the District Collector / Managing Trustee of District Mineral Foundation has approved the estimate made by BDO Danagadi for Construction of Library rooms in 73 different primary schools under the Danagadi Block estimating an amount of 7,30,00,000/- Rupees vide letter No. 5781 dated 16/11/2023. Copy of the letter dated 14/12/2023 issued by District Mineral Foundation is annexed here unto as **ANNEXURE-4**.

10. That the District Collector / Managing Trustee of District Mineral Foundation on dated 16/01/2024 issued one letter to BDO Danagadi wherein the District Collector / Managing Trustee of District Mineral Foundation has approved the estimate made by BDO Danagadi for Construction of Additional class rooms in 140 different primary schools under the Danagadi Block estimating an amount of

9

14,00,00,000/- Rupees vide letter No.174 dated 10/01/2024. Copy of the letter dated 16/01/2024 issued by District Mineral Foundation is annexed here unto as **ANNEXURE-5**.

11.It is pertinent to mention here that after getting information regarding the illegal construction are being constructed over forest land without prior approval from the Central Government the Applicant on dated 30/03/2025 made a representation to all the concerned authorities but as on date no action has been taken against the representation made by the Applicant. Copy of the representation dated 30/03/2025 is annexed here unto as **ANNEXURE-6**.

12.It is further submitted that after receiving the representation of the Applicant the Deputy Secretary Forest Environment and Climate Change Department, Government of Odisha wrote a letter to The Principal Chief Conservator of Forests & HoFF, Odisha on dated 09/04/2025 to look into the allegations made by the Applicant and to take necessary actions but as on date neither any action has been taken by the concerned authorities nor the illegal construction activity over forest kism land has been stopped. Copy of the letter dated 09/04/2025 written by Deputy Secretary Forest Environment and Climate Change Department, Government of Odisha is annexed here unto as **ANNEXURE-7**.

10

13. That the land in question where the illegal construction are made is given below in tabular form stating the name of the Gram Panchayat, Khata No, Plot No., and kissam of the land where the construction are being made.

NAME OF THE GP	NAME OF THE SCHOOL	MOUZA	HAL		SABIK			
			H A T A N O	PLOT NO	KISSAM	H A T A N O	P L O T N O	KISSAM
DUDHUJO RI	ICCHAPUR PROJECT PRIMARY SCHOOL		102	207	SAL JUNGLE			
DUDHUJO RI	MAHAMAYI GOVT. UPS		230	10	GHARA BARI	18	1	SAL JUNGLE
	HARIDABAHALI PROJECT PS		61	295	SAL JUNGLE			
	BOULAPAL PROJECT UPS.		102	945,943,944, 942,940.941		34	15/31	SAL JUNGLE

							8	LE
LEMBO GP	SINGADIA GOVT PS	LEMBO	8 4	103,104	KHELA PADIA, SCHOOL L GHARA	2 9	6	JU NG LE JH AD I
	ASHOKJH AR GOVT. UPS	BETHIAH ATA		175		1 3	1	SA L JU NG LE
	MAA TARININ GOVT PRIMARY SCHOOL	GHAGIA	3	1666	SAL JUNGL E			
	SAMANT ARAPUR GOVT UPS		1 2 4	102	KHELA PADIA	1 7	1	SA L JU NG LE
PIM PUD IA	BAMANA GAR GOVT. PRIMARY SCHOOL	PIMPUDI A	1 4 4	385	PATITA	2 8	4 7	SA L JU NG LE
	JEMADEIP UR GOVT PRIMARY SCHOOL	JEMADEI PUR	1 0 6	925	SAL JUNGL E	4 2	1 7 2	SA L JU NG LE
PIM PUD IA	NUADIHA UG ME SCHOOL	NUADIHA	1 5 0	397	SAL JUNGL E			

12

KA NK ADP AL	KATENI PPS	GANTAY AT KATENI	7 1	12		1 7	2	SA L JU NG LE
BA ND HA GA ON	KOILA PRIMARY SCHOOL	KOILA	1 2 9	28	DEBAS THALI	1 3	1	SA L JU NG LE
BA ND HA GA ON	KOILA PRIMARY SCHOOL	KOILA	1 2 9	752	DEBAS THALI	1 3	1	SA L JU NG LE
SAL IJA NG A	DURGAPU R PRIMARY SCHOOL	DURGAP UR	1	31	JUNGL E			
SAL IJA NG A	DAHISAHI PPS BALIAPA L	BALIAPA L	3 1 5	712	BIALI	4 0	6 1	SH AL UA JU NG LE
SAL IJA NG A	SAGADAG ULA PS	BALIAPA L	3 1 5	547	GHARA BARI	4 0	4 9	SA L JU NG LE
SAL IJA NG A	KAMALA BAHALI PPS	BALIAPA L	3 1 5	432	SAL JUNGL E			
SAL	ULIBEDA	BALIAPA	3	347	PATITA	4	1	SA

IJA NG A	PPS	L	1 5			0		L JU NG LE
SAL IJA NG A	BAJRAPA LIPPS	BAGHUA PAL	4 7	513	UNNAT JOJAN A JOGYA	1 0	1 4 0	SA LU A JU NG LE
SAL IJA NG A	BELEDDA PPS, BALIAPA L	BALIAPA L	3 1 7	32	GRAM YA JUNGL E	4 0	1	SA LU A JU NG LE
SAL IJA NG A	KULAPIT A PPS	RAGADA	3 3 8	1	JUNGL E			
SAL IJA NG A	BINA PATIA PPS	SALIJAN GA	5 3 8	350	SALUA JUNGL E			
NA DIA BH AN GA	NAKULA SAHI PROJECT PRIMARY SHOOL	DHANAN JAYPUR	4 3	368	SAL JUNGL E			
NA DIA BH AN GA	JAMAPOSI PPS	JAMAPOS I	9	7	SAL JUNGL E			
NA	DHANANJ	DHANAN	4	367	SAL			

DIA BH AN GA	AYPUR PS	JAYPUR	3		JUNGL E			
NA DIA BH AN GA	BARAKH AI PS	BARAKH AI	2 0 9	433	JUNGL E			
NA CHI PUR A	KHARAD ABANDI PRIMARY SCHOOL	KHARAD ABANDI	1 9 9	528	JUNGL E	8 2	2 7 9	SA L JU NG LE
CHI TRI	KUSUMAJ HARI PS	CHITRI	7 8 1	4597	GOCHA RA	3 4 0	2 6 6 1	SA L JU NG LE
KIA JHA R	CHAMPAJ HAR PS	CHAMPAJ HAR	4 5	175	SAL JUNGL E	2	2	SA L JU NG LE
			2 0	120	SAL JUNGL E	- D O -	- D O -	- DO -
			4 5	172	BAILI	- D O -	- D O -	- DO -
			2	171	BAILI	- D O	- D O	- DO -

						-	-	
			3 3	147	BAILI	- D O -	- D O -	- DO -
KIA JHA R	KIAJHAR UG ME SCHOOL	KIAJHAR	5	1471,918,919 1,920,917	JUNGL E			
CHI TRI	NUAGAO N PS	CHITRI	7 8 1	2226	GRAM YA JUNGL E			
CH AN DIA	BALIGOT HA PPS	CHANDIA	3	47	SAL JUNGL E			
CH AN DIA	BALIGOT HA PPS	CHANDIA	3	48	SAL JUNGL E			
DE UL AK AN A	SAINKUL A PS	KHANDU RAIPATA	9	104	JUNGL E			
	PATABAL I PS		9	543	JUNGL E			
	PATHARA BANDHA PPS	KHANDU RAIPATA	9	850,851	JUNGL E			
OST APA L	BANDHAS AHI NEW PRIMARY SCHOOL	OSTAPAL	4 2 0	2635	GOCHA RA	1 7 6	1 5 6 5	JU NG LE
PAN KAP AL	JATRAPA L PS	BADASU LIDIHI	5 2	2	SAL JUNGL E			

14. That the photographs of the site in question also suggest that massive concrete structures are being made over the forest kism land without prior approval from the competent authority which is illegal as per the Van (Sanrakshan Evam Samvardhan) Adhiniyam. Copy of the photographs of the site in question where the illegal constructions are made over forest kism land is annexed here unto as **ANNEXURE-8**.

15. The Forest Conservation Act 1980 came into force on 25.10.1980. It clearly speaks that "Notwithstanding anything contained in any other law for the time being in force in a State, no State Government or other authority shall make, except with the prior approval of Central Government, any order directing that any forest land or any portion thereof may be assigned by way of lease or otherwise to any private person or to any authority, Corporation, agency or any other organization not owned, managed or controlled by Government restriction has - been imposed." When the case land was Jungle at the time of Forest Conservation Act came in to being no state law can override it so as to make the Kism Change without prior approval the Central Government.

16. It is submitted that Forest Conservation Act came into force from 25/10/1980 and the hal record is prepared in the year 2002 without approval of

central government, which is a violation of Section 2 of Forest Conservation Act 1980.

17. That the Revenue Department, State Government of Odisha in its letter dated 24/10/2011, letter no 43968 has clarified that the Govt. Land recorded in non-forest kism with a note of Sabik Kism Jungle in the RoR finally published after 25/10/1980 but which was forest kism in Sabik Record, the forest conservation Act of 1980 will be applicable to all such forest lands. The same position has been reiterated in the letter dated 7th March 2014 written by MOEF, Government of India addressing to Chief Secretary, Government of Odisha. Copy of the letter dated 24th October 2011 is annexed here unto as **ANNEXURE-9**.

18. That the land on which the illegal constructions are made by the BDO Danagadi and Sukinda is totally falling under jungle kism Revenue land mentioned in Sabik record and no FDP (forest diversion plan) is filed thereon in acquiring the land.

19. It is humbly submitted that the Apex Court Judgement in T N Godavarman Case where in the Hon'ble Court has clarified that the definition Forest has to be understood in dictionary meaning irrespective of the owner of such land and in this case the land in question is a physical forest and hence attract the provisions of Forest Conservation Act for any non-forestry activities.

20. The proposed site is meant for grazing of domestic animal and

establishment of rehabilitation and resettlement colony will impose threat to the animal. Further, natural water sources will also be destroyed permanently. Further the establishment of rehabilitation and resettlement colony will also cause the adjacent agriculture land infertile which will affect the livelihood of the people

21. That the objective of the Forest (Conservation) Act of 1980 is to prevent further destruction except where it was unavoidable and checks and balances could be built in. Thus, it has avoided arbitrary de-reservation of large blocks of forests.

22. Section 2 of Forest Conservation Act of 1980 says that “Restriction on the de-reservation of forests or use of forest land for non-forest purpose: Notwithstanding anything contained in any other law for the time being in force in a State, no State Government or other authority shall make, except with the prior approval of the Central Government, any order directing- (i) That any reserved forest (within the meaning of the expression “reserved forest” in any law for the time being in force in that State) or any portion thereof, shall cease to be reserved: (ii) That any forest land or any portion thereof may be used for any non-forest purpose: (iii) That any forest land or any portion thereof may be assigned by way of lease or otherwise to any private person or to any authority, corporation, agency or any other organization not owned, managed or controlled by Government:

(iv) That any forest land or any portion thereof may be cleared of trees which have grown naturally in that land or portion, for the purpose of using it for re-forestation.

23. It is humbly submitted that construction activity has been carried out without Approval of Central Government under Section 2 of Forest Conservation Act 1980. In *K.M. Chinnappa v. Union of India*, 2003 AIR SCW 23, the Supreme Court observed that unless and until the Central Government's permission is obtained under the Forest (Conservation) Act, no forest land can be allowed to be used for non-forest purposes.

24. In *T.N. Godavarman Thirumulkpad vs. Union of India* WP© 202 of 1995 and order dated 12/12/1996, the Supreme Court examined the National Forest Policy and issued certain directions in the light of the provisions of the Central Act. Direction 1 is important and reads as under:

“In view of the meaning of the word "forest" in the Act, it is obvious that prior approval of the Central Government is required for any non-forest activity within the area of any "forest". In accordance with Section 2 of the Act, all on-going activity within any forest in any State throughout the country, without the prior approval of the Central Government, must cease forthwith. It is, therefore, clear that the running of saw mills of any kind including

veneer or plywood mills, and mining of any mineral are non-forest purposes and are, therefore, not permissible without prior approval of the Central Government. Accordingly, any such activity is prima facie violation of the provisions of the Forest Conservation Act, 1980. Every State Government must promptly ensure total cessation of all such activities forthwith”.

25. The Hon'ble Supreme court of India in T N Godavarman case (Supra) has clarified the scope of forest conservation act and definition of forest as the dictionary meaning irrespective of ownership. Relevant part of the judgment that is applicable in the present instance is reproduced here as follows:

“It has emerged at the hearing, that there is a misconception in certain quarters about the true scope of the Forest Conservation Act, 1980 (for short the ‘Act’) and the meaning of the word "forest" used therein. There is also a resulting misconception about the need of prior approval of the Central Government, as required by Section 2 of the Act, in respect of certain activities in the forest area which are more often of a commercial nature. It is necessary to clarify that position. The Forest Conservation Act, 1980 was enacted with a view to check further deforestation which ultimately results in ecological imbalance; and therefore, the provisions made therein for the conservation of forests and for matters connected

therewith, must apply to all forests irrespective of the nature of ownership or classification thereof. The word "forest: must be understood according to its dictionary meaning. This description cover all statutorily recognised forests, whether designated as reserved, protected or otherwise for the purpose of Section 2(i) of the Forest Conservation Act. The term "forest land", occurring in Section 2, will not only include "forest" as understood in the dictionary sense, but also any area recorded as forest in the Government record irrespective of the ownership. This is how it has to be understood for the purpose of Section 2 of the Act. The provisions enacted in the Forest Conservation Act, 1980 for the conservation of forests and the matters connected therewith must apply clearly to all forests so understood irrespective of the ownership or classification thereof." This aspect has been made abundantly clear in the decisions of this Court in *Ambica Quarry Works and ors. versus State of Gujarat and ors.* (1987 (1) SCC 213), *Rural Litigation and Entitlement Kendra versus State of U.P.* (1989 Suppl. (1) SCC 504), and recently in the order dated 29th November, 1996 in *W.P.(C) No.749/95 (Supreme Court Monitoring Committee vs. Mussorie Dehradun Development Authority and ors.* The earlier decision of this Court in *State of Bihar Vs. Banshi Ram Modiandors.* (1985 (3) SCC 643) has, therefore, to be understood in the light of these subsequent decisions. We consider it necessary to reiterate this settled position emerging from the decisions of this court to dispel the

doubt, if any, in the perception of any State Government or authority. This has become necessary also because of the stand taken on behalf of the State of Rajasthan, even at this late stage, relating to permissions granted for mining in such area which is clearly contrary to the decisions of this court. It is reasonable to assume that any State Government which has failed to appreciate the correct position in law so far, will forthwith correct its stance and take the necessary remedial measures without any further delay”.

26. *Fait Accompli* Situation and Post Facto Clearance: That if the private respondent is not restrained from going ahead with the construction and change of land use, then it would complete the project causing irreversible damage to the environment and will then seek post-facto Forest Clearance from the authorities making it a *fait accompli* situation. Hon’ble Principal Bench of National Green Tribunal in number of cases and the recent one is in OA NO 37 of 2015 (S P Muthuraman Vs Union Of India) has hold all such post facto clearances are null and void.

GROUND

That the non-forest use of forest land and in this case for non- forest purpose without prior approval of central government is violating the provision of Section 2 of Forest Conservation Act 1980 and Order of Hon’ble Supreme Court in Godavarman Case in W.P(c) 202 of 1995.

That industrial activity in absence of any approval from central government is an offence under the forest conservation act of 1980 and violation of Hon'ble Supreme court order of 12-12-1996 in W.P © 202 of 1995.

PRAYER FOR INTERIM RELIEF

Restrain the BDO Danagadi and Sukinda from construction over the forest kism land pending disposal of the Original Application.

LIMITATION

That there is a continuing cause of action as the construction activity over the forest kism land is going on and the Applicant has also made a representation on dated 30/03/2025 and the present application is being filed within six months hence the application is not barred by limitation.

PRAYER

In light of the present facts and circumstances it is most respectfully prayed that this Hon'ble Tribunal may be pleased to

- a. Restrain the BDO Danagadi and Sukinda from accessing and using the forest land for non-forest activity until approval of central government is obtained under Forest Conservation Act of 1980.
- b. Hold and Declare that the conversion of Sabik forest land to non-forest kism is contrary to law and there by illegal
- c. Hold and declare that the constructions made over the Forest kism land without prior approval from the competent authority is illegal for want of forest clearance.

- d. Pass any other order(s)/direction(s) that Your Lordships may deem fit and proper in the interest of justice, equity and good conscience.

For this act of kindness the Applicant shall remain ever grateful to you.

DATE-16/05/2025

Handwritten signatures in black ink. The first signature is 'SPANI' with a horizontal line underneath. The second signature is 'A. P. R. D. H. Y.' written in a cursive style.

APPLICANTS THROUGH
ADVOCATE

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO.- OF 2025

IN THE MATTER OF:

KAILASH CHANDRA NAYAK

APPLICANT

VERSUS

STATE OF ODISHA AND OTHERS

RESPONDENTS

AFFIDAVIT

I, Kailash Chandra Nayak, aged about 43 years, C/o- Chakradhar Nayak, At- Nuadiha, Po- Kuhika, Via- Sukinda, Dist- Jajpur, Pin-755018, do hereby solemnly affirm, and declare as under:

1. That I am the applicant in the above mentioned Original Application and I am fully conversant with the facts and circumstances of the case and therefore competent to swear this affidavit.
2. That I have read over the contents of the accompanying Original Application and the same is true and correct and is drafted on my instruction.

Kailash chandra Nayak
DEPONENT

VERIFICATION

Verified on this 16 day of May 2025 at Home that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

Identified By
Advocate
Advocate

Kailash chandra Nayak
DEPONENT



(The above named deponent(s) being duly identified by Sri..... Advocate, Bhubaneswar. Appears before me on 16 MA 2025 at..... State of..... A.M/P.M. on oath the contents of his affidavit are true to the best of his/her / their knowledge and belief of.....
Notary, Bhubaneswar
JANMEJAYA RAUTRAY
NOTARY, GOVT. OF ODISHA
BHUBANESWAR
REGD. NO.-ON-35/2012
MOB. NO. - 9337121273

**DISTRICT MINERAL FOUNDATION, JAJPUR**

Ph. - 06728-222227

Email: dmfjajpur@gmail.com, Website - <https://jajpur.nic.in>Letter No.: DMF/ 689/2023Date: 21 / 11 /2023

To

The Block Development Officer
Sukinda.

Sub: Returning of Estimate.

Ref: Your Office Letter No.5515/Dt.30.09.2023

Sir,

In inviting a reference to the subject cited above, I am returning herewith the estimates of the following 132 nos. of projects (Project list enclosed) "Construction of Activity rooms in different primary schools" amounting to Rs.13,20,00,000/- duly according administrative approval for taking necessary action at your end.

Yours faithfully,

**Collector & Managing Trustee,
DMF, Jajpur.****Encl:** One copy of each estimate.

27
**ADMINISTRATIVE APPROVAL FOR CONSTRUCTION OF ACTIVITY ROOM IN
DIFFERENT PRIMARY SCHOOLS UNDER SUKINDA BLOCK**

Sl No.	Name of the GP	Name of the Village	Name of the School	Estimate Cost (Rs. in Lakh)
1	Pimpudia	Ambapal	AMBAPAL PPS	10.00
2	Kharadi	Ambasara	AMBASARA UGMES	10.00
3	Ampoloba	Ampoloba	AMPOLABA UGMES	10.00
4	Chingudipal	Aradapal	ARADAPAL PPS	10.00
5	Sansailo	Arasahi	ARASAHİ PROJECT PS	10.00
6	Lembo	Singadia	ASHOKJHAR PUPS	10.00
7	Atta	Atta	ATTA UGMES	10.00
8	Dudhujori	Badabaunsakan	BADABAUNSAKAN PPS	10.00
9	Pingala	Baghabahali	BAGHABAHALI PS	10.00
10	Hatibari	Bairimal	BAIRIMAL NODAL HS	10.00
11	Pimpudia	Balianjari	BALIANJARI PS	10.00
12	Kansa	Balipada	BALIPADA PPS	10.00
13	Pimpudia	Bamnagar	BAMNAGAR PROJECT PS	10.00
14	Pingala	Kaitha	BANADURGA NODAL UPS,KAITHA	10.00
15	Bandhagaon	Bandhagaon	BANDHAGAON SS(PUPS)	10.00
16	Kharadi	Baradi	BARADI PS	10.00
17	Ransol	Baragaji	BARAGAJI PPS	10.00
18	Gobaraghati	Belahuri	BELAHURI AS	10.00
19	Olia	Bhalukanthia	BHALUKANTHIA New PPS	10.00
20	Kuhika	Bambilo	BHASKAR NODAL UPS	10.00

Administratively Approved

Ashu
20/11/2023
Project Director-cum-
Chief Executive,
DMF Trust,Jaipur

Collector & Managing Trustee
D. M. F. Trust ,Jaipur

Sl No.	Name of the GP	Name of the Village	28 Name of the School	Estimate Cost (Rs. in Lakh)
21	Sukindagarh	Birigoda	BIRIGODA PPS	10.00
22	Ampoloba	Jamupasi	BLOCK COLONY PS	10.00
23	Dudhujori	Botalanda	BOTALANDA UGMES	10.00
24	Dudhujori	Boulapal	BOULAPAL PUPS	10.00
25	Kankadapal	Chatakipasi	CHATKIPASI PROJECT PS	10.00
26	Chingudipal	Chingudipal	CHINGUDIPAL AS	10.00
27	Kaliapani	Chirigunia	CHIRUGUNIA PROJECT PS	10.00
28	Kharadi	Dalki	DALKI PPS	10.00
29	Dudhujori	Damodarpur	DAMODARPUR PUPS	10.00
30	Chingudipal	Deogaon	DEOGAON PUPS	10.00
31	Sansailo	Dhaurasahi	DHAURASAHU PPS	10.00
32	Baragadia	Dholapathara	DHOLAPATHAR(BARAGADIA) PS	10.00
33	Kuhika	Gandhapal	GANDHAPAL PS	10.00
34	Kankadapal	Gantayatkateni	GANTAYAT KATENI PS	10.00
35	Kankadapal	Garamiana	GARAMIAN PPS	10.00
36	Kankadapal	Giringamali	GIRINGAMALI PPS	10.00
37	Haripur	Godipatana	GODIPATANA PS	10.00
38	Gobaraghati	GRC Colony	GRC PUPS	10.00
39	Kaliapani	Gurujangapal	GURUJANGAPAL PS	10.00
40	Dudhujori	Haridabahali	HARIDABAHALI PPS	10.00
41	Haripur	Haripur	HARIPUR CENTER PS	10.00

JSD
Administratively Approved

Ashy. 20/11/2023
Project Director-cum-
Chief Executive,
DMF Trust, Jajpur

a
Collector & Managing Trustee
D. M. F. Trust, Jajpur

Sl No.	Name of the GP	Name of the Village	29 Name of the School	Estimate Cost (Rs. in Lakh)
42	Hatibari	Hatibari	HATIBARI NODAL HS	10.00
43	Gobaraghati	Hatimunda	HATIMUNDA PPS	10.00
44	Baragadia	Baragadia	HINGULA NODAL HS , BARAGADIA	10.00
45	Dudhujori	Ichhapur	ICHHAPUR PPS	10.00
46	Sukindagarh	Nizigarh	JAGANNATH NODAL HS, SUKINDA	10.00
47	Ampoloba	Jamupasi	JAMUPASI PUPS	10.00
48	Pimpudia	Jemadeipur	JEMADEIPUR PROJECT PS	10.00
49	Lembo	Kabata	KABATA PS	10.00
50	Kankadapal	Kaduabandi	KADUABANDI UGMES	10.00
51	Olia	Kainjira	KAINJIRA PS	10.00
52	Ransol	Kakudia	KAKUDIA PS	10.00
53	Ransol	Kalarangiatta	KALARANGIATTA MAJHISAHI PPS	10.00
54	Ransol	Kalarangiatta	KALARANGIATTA UGMES	10.00
55	Kaliapani	Kaliapani	KALIAPANI PS	10.00
56	Bartanda	Bartanda	KANANESWAR NODAL UPS	10.00
57	Dudhujori	Kanchichua	KANCHICHUA PPS	10.00
58	Kansa	Kansa	KANSA PUPS	10.00
59	Pimpudia	Kantapal	KANTAPAL PPS	10.00
60	Bartanda	Kantira	KANTIRA PUPS	10.00
61	Duburi	Duburi	KAPILESWAR NODAL HS	10.00
62	Kankadapal	Karadagadia	KARADAGADIA PUPS	10.00

JDM
Administratively Approved

Ashu.
20/11/23
**Project Director-cum-
Chief Executive,
DMF Trust, Jajpur**

ca
**Collector & Managing Trustee
D. M. F. Trust , Jajpur**

Sl No.	Name of the GP	Name of the Village	30 Name of the School	Estimate Cost (Rs. in Lakh)
63	Kankadapal	Karadagadia	KARADAGADIA UPPERSAHI PPS	10.00
64	Hatibari	Karadapal	KARADAPAL UGMES	10.00
65	Ransol	Katepurty Nagar	KATEPURTY PROJECT PS	10.00
66	Kharadi	Kayandhipa	KAYANDHIP PPS	10.00
67	Bartanda	Bartanda	KC NODAL UPS	10.00
68	Sukindagarh	Kendudhipi	KENDUDHIPI PS	10.00
69	Haripur	Haripur	KHANDURAI NODAL UPS	10.00
70	Bandhagaon	Koilo	KOILO PS	10.00
71	Bandhagaon	Koilo	KOILO UPPERSAHI PS	10.00
72	Kansa	Kumarda	KUMARDA PS	10.00
73	Ransol	Kusumundia	KUSUMUNDIA PUPS	10.00
74	Kharadi	Kharadi	LN NODAL UPS, KHARADI	10.00
75	Lembo	Ghagia	MAA TARINI PPS, GHAGIA	10.00
76	Sukindagarh	Madhapur	MADHAPUR UGMES	10.00
77	Gobaraghati	Madhuban	MADHUBAN PS, GOBARGHATI	10.00
78	Sukindagarh	Madhapur	MADHUBAN PS, SUKINDA	10.00
79	Ransol	Mahulkhali	MAHULKHAL PS	10.00
80	Dudhujori	Mangalpur	MANGALPUR PS	10.00
81	Hatibari	Hatibari	MANGARAJPURSAHI(HATIBARI) PPS	10.00
82	Bandhagaon	Mantira	MANTIRA PUPS	10.00
83	Gobaraghati	Mirigichira	MIRIGCHARA PS	10.00

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Administratively Approved

Ashw.
20/11/23
Project Director-cum-
Chief Executive,
DMF Trust, Jajpur

ca
Collector & Managing Trustee
D. M. F. Trust, Jajpur

Sl No.	Name of the GP	Name of the Village	31 Name of the School	Estimate Cost (Rs. in Lakh)
84	Kuhika	Kuhika	MOHAGIRI NODAL HS , KUHIKA	10.00
85	Kuhika	Mulakhamba	MULAKHAMBHA PS	10.00
86	Dudhujori	Mundakula	MUNDAKUL PS	10.00
87	Chingudipal	Nagada	NAGADA PPS	10.00
88	Hatibari	Naliajhara	NALIAJHAR PROJECT PS	10.00
89	Bandhagaon	Naluabena	NALUABENA PPS	10.00
90	Chingudipal	Natore	NATORE PPS	10.00
91	Kankadapal	Kankadapal	NETAJEE NUPS, KANKADAPAL	10.00
92	Hatibari	Karadapal	NEW KARADAPAL PS	10.00
93	Pingala	Nimapali	NIMAPALLI UGMES	10.00
94	Pimpudia	Nuadihi	NUADIHA UGMES	10.00
95	Duburi	Siaria	NUAGAON PS	10.00
96	Sansailo	Nuasahi	NUASAHU PS	10.00
97	Kansa	Ostapal	OSTAPAL PS	10.00
98	Sansailo	Panasapal	PANASPAL PUPS	10.00
99	Chingudipal	Patana	PATANA PUPS	10.00
100	Sansailo	Patapur	PATPUR PUPS	10.00
101	Pimpudia	Pimpudia	PIMPUDIA NODAL UPS	10.00
102	Pingala	Pingal	PINGAL PS	10.00
103	Dudhujori	Pobala	POBAL PUPS	10.00
104	Chingudipal	Podohora	PODAORA PPS	10.00



Administratively Approved

Ashu
20/11/23
**Project Director-cum-
Chief Executive,
DMF Trust, Jajpur**

a
**Collector & Managing Trustee
D. M. F. Trust , Jajpur**

Sl No.	Name of the GP	Name of the Village	32 Name of the School	Estimate Cost (Rs. in Lakh)
105	Sukindagarh	Purunapani	PURUNAPANI PPS, SUKINDA	10.00
106	Chingudipal	Ragada	RAGADA PS	10.00
107	Sukindagarh	Raghunathpur	RAGHUNATHPUR PS	10.00
108	Pingala	Raitikar	RAITIKAR PS	10.00
109	Atta	Rajagola	RAJAGOLA UGMES	10.00
110	Sukindagarh	Rangitangar	RANGITANGAR PPS	10.00
111	Bandhagaon	Rankia	RANKIA DEHURISAHU PPS	10.00
112	Bandhagaon	Rankia	RANKIA SS(PUPS)	10.00
113	Ransol	Ransol	RANSOL PS	10.00
114	Mangarajpur	Banja	RK NODAL UPS,BANJA	10.00
115	Sansailo	Jhumpana	SANSAILO UGMES	10.00
116	Lembo	Santarapur	SANTARAPUR PUPS(LEMBO)	10.00
117	Sukindagarh	Sapuapada	SAPUAPADA PPS	10.00
118	Sarangapur	Sarangapur	SARANGAPUR UGMES	10.00
119	Kansa	Saruabil	SARUABIL PUPS	10.00
120	Duburi	Siaria	SIARIA PS	10.00
121	Lembo	Singadia	SINGADIA PS	10.00
122	Kankadapal	Siriakhali	SIRIAKHALI AS	10.00
123	Kharadi	Solomania	SOLAMANIA PS	10.00
124	Sansailo	Sorisiapada	SORISIAPADA PPS	10.00
125	Sansailo	Srirampur	SRIRAMPUR PS	10.00

Administratively Approved

Ashty.
20/11/23
Project Director-cum-
Chief Executive,
DMF Trust, Jajpur

a
Collector & Managing Trustee
D. M. F. Trust, Jajpur

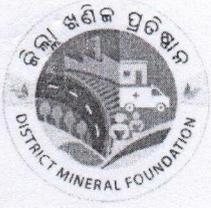
Sl No.	Name of the GP	Name of the Village	33 Name of the School	Estimate Cost (Rs. in Lakh)
126	Kansa	Sukurangi	SUKURANGI PUPS	10.00
127	Kansa	Talangi	TALANGI PS	10.00
128	Kharadi	Tamara	TAMARA PPS	10.00
129	Olia	Abhayapur	TARINI NODAL UPS, ABHAYAPUR	10.00
130	Kansa	Tikarapada	TIKARPADA PPS	10.00
131	Bandhagaon	Udaapur	UDAYPUR PUPS	10.00
132	Chingudipal	Benagadia	YUBASHAKTI NODAL UPS, BENAGADIA	10.00
TOTAL				1,320.00

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Administratively Approved

Ashu
20/11/23
**Project Director-cum-
Chief Executive,
DMF Trust, Jajpur**

a
**Collector & Managing Trustee
D. M. F. Trust, Jajpur**

**DISTRICT MINERAL FOUNDATION, JAJPUR**

Ph. - 06728-222227

Email: dmfjajpur@gmail.com, Website - <https://jajpur.nic.in>Letter No.: DMF/ 103 /2024Date: 24 / 01 /2024

To

The Block Development Officer
Sukinda.

Sub: Returning of Estimate.

Ref: Your Office Letter No.8098/Dt.17.11.2023

Sir,

In inviting a reference to the subject cited above, I am returning herewith the estimates of the following 131 nos. of projects (Project list enclosed) "Construction of Additional Class Room in different School" amounting to Rs.13,10,00,000/- duly according administrative approval for taking necessary action at your end.

Yours faithfully,

**Collector & Managing Trustee
DMF, Jajpur****Encl:** One copy of each estimate.

Administrative Approval for Construction of Additional Class Room in Different Primary School Under Sukinda Block

Sl No.	Name Of The GP	Name Of The Village	Name Of The Projects	Estimated Cost (In Rs.)
1	Pimpudia	Ambapal	Construction Of Additional Class Room In Ambapal Pps	10,00,000.00
2	Kharadi	Ambasara	Construction Of Additional Class Room In Ambasara Ugmes	10,00,000.00
3	Ampoloba	Ampoloba	Construction Of Additional Class Room In Ampoloba Ugmes	10,00,000.00
4	Chingudipal	Aradapal	Construction Of Additional Class Room In Aradapal Pps	10,00,000.00
5	Sansailo	Arasahi	Construction Of Additional Class Room In Arasahi Project Ps	10,00,000.00
6	Lembo	Singadia	Construction Of Additional Class Room In Ashokjhar Pups	10,00,000.00
7	Atta	Atta	Construction Of Additional Class Room In Atta Ugmes	10,00,000.00
8	Dudhujori	Badabaunsakan	Construction Of Additional Class Room In Badabaunsakan Pps	10,00,000.00
9	Pingala	Baghabahali	Construction Of Additional Class Room In Baghabahali Ps	10,00,000.00
10	Hatibari	Bairimal	Construction Of Additional Class Room In Bairimal Nodal Hs	10,00,000.00
11	Pimpudia	Balianjari	Construction Of Additional Class Room In Balianjari Ps	10,00,000.00
12	Kansa	Balipada	Construction Of Additional Class Room In Balipada Pps	10,00,000.00
13	Pimpudia	Bamnagar	Construction Of Additional Class Room In Bamnagar Project Ps	10,00,000.00
14	Pingala	Kaitha	Construction Of Additional Class Room In Banadurga Nodal Ups, Kaitha	10,00,000.00
15	Bandhagaon	Bandhagaon	Construction Of Additional Class Room In Bandhagaon Ss(Pups)	10,00,000.00
16	Kharadi	Baradi	Construction Of Additional Class Room In Baradi Ps	10,00,000.00
17	Ransol	Baragaji	Construction Of Additional Class Room In Baragaji Pps	10,00,000.00
18	Gobaraghati	Belahuri	Construction Of Additional Class Room In Belahuri As	10,00,000.00

Administratively Approved

Ashu Singh
Project Director-cum-
Chief Executive,
DMF Trust, Jajpur

ca
Collector & Managing Trustee
D. M. F. Trust, Jajpur

Sl No.	Name Of The GP	Name Of The Village	Name Of The Projects	Estimated Cost (In Rs.)
19	Olia	Bhalukanthia	Construction Of Additional Class Room In Bhalukanthia New Pps	10,00,000.00
20	Kuhika	Bambilo	Construction Of Additional Class Room In Bhaskar Nodal Ups	10,00,000.00
21	Sukindagarh	Birigoda	Construction Of Additional Class Room In Birigoda Pps	10,00,000.00
22	Ampoloba	Jamupasi	Construction Of Additional Class Room In Block Colony Ps	10,00,000.00
23	Dudhujori	Botalanda	Construction Of Additional Class Room In Botalanda Ugmes	10,00,000.00
24	Dudhujori	Boulapal	Construction Of Additional Class Room In Boulapal Pups	10,00,000.00
25	Kankadapal	Chatakipasi	Construction Of Additional Class Room In Chatkipasi Project Ps	10,00,000.00
26	Chingudipal	Chingudipal	Construction Of Additional Class Room In Chingudipal As	10,00,000.00
27	Kaliapani	Chirigunia	Construction Of Additional Class Room In Chirugunia Project Ps	10,00,000.00
28	Kharadi	Dalki	Construction Of Additional Class Room In Dalki Pps	10,00,000.00
29	Dudhujori	Damodarpur	Construction Of Additional Class Room In Damodarpur Pups	10,00,000.00
30	Chingudipal	Deogaon	Construction Of Additional Class Room In Deogaon Pups	10,00,000.00
31	Sansailo	Dhaurasahi	Construction Of Additional Class Room In Dhaurasahi Pps	10,00,000.00
32	Baragadia	Dholapathara	Construction Of Additional Class Room In Dholapathar(Baragadia) Ps	10,00,000.00
33	Kuhika	Gandhapal	Construction Of Additional Class Room In Gandhapal Ps	10,00,000.00
34	Kankadapal	Gantayatkateni	Construction Of Additional Class Room In Gantayat Kateni Ps	10,00,000.00
35	Kankadapal	Garamiana	Construction Of Additional Class Room In Garamian Pps	10,00,000.00
36	Kankadapal	Giringamali	Construction Of Additional Class Room In Giringamali Pps	10,00,000.00
37	Haripur	Godipatana	Construction Of Additional Class Room In Godipatana Ps	10,00,000.00

Administratively Approved

Ashty.
24.1.24
Project Director-cum-
Chief Executive,
DMF Trust, Jajpur

a
Collector & Managing Trustee
D. M. F. Trust, Jajpur

Sl No.	Name Of The GP	Name Of The Village	Name Of The Projects	Estimated Cost (In Rs.)
38	Kaliapani	Gurujangapal	Construction Of Additional Class Room In Gurujangapal Pps	10,00,000.00
39	Dudhujori	Haridabahali	Construction Of Additional Class Room In Haridabahali Pps	10,00,000.00
40	Haripur	Haripur	Construction Of Additional Class Room In Haripur Center Pps	10,00,000.00
41	Hatibari	Hatibari	Construction Of Additional Class Room In Hatibari Nodal Hs	10,00,000.00
42	Gobaraghati	Hatimunda	Construction Of Additional Class Room In Hatimunda Pps	10,00,000.00
43	Baragadia	Baragadia	Construction Of Additional Class Room In Hingula Nodal Hs , Baragadia	10,00,000.00
44	Dudhujori	Ichhapur	Construction Of Additional Class Room In Ichhapur Pps	10,00,000.00
45	Sukindagarh	Nizigarh	Construction Of Additional Class Room In Jagannath Nodal Hs, Sukinda	10,00,000.00
46	Ampoloba	Jamupasi	Construction Of Additional Class Room In Jamupasi Pups	10,00,000.00
47	Pimpudia	Jemadeipur	Construction Of Additional Class Room In Jemadeipur Project Pps	10,00,000.00
48	Lembo	Kabata	Construction Of Additional Class Room In Kabata Pps	10,00,000.00
49	Kankadapal	Kaduabandi	Construction Of Additional Class Room In Kaduabandi Ugmes	10,00,000.00
50	Olia	Kainjira	Construction Of Additional Class Room In Kainjira Pps	10,00,000.00
51	Ransol	Kakudia	Construction Of Additional Class Room In Kakudia Pps	10,00,000.00
52	Ransol	Kalarangiatta	Construction Of Additional Class Room In Kalarangiatta Majhisahi Pps	10,00,000.00
53	Ransol	Kalarangiatta	Construction Of Additional Class Room In Kalarangiatta Ugmes	10,00,000.00
54	Kaliapani	Kaliapani	Construction Of Additional Class Room In Kaliapani Pps	10,00,000.00
55	Bartanda	Bartanda	Construction Of Additional Class Room In Kananewar Nodal Ups	10,00,000.00
56	Dudhujori	Kanchichua	Construction Of Additional Class Room In Kanchichua Pps	10,00,000.00

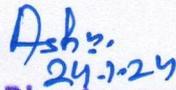
Administratively Approved

Ashu
24.1.24
**Project Director-cum-
Chief Executive,
DMF Trust, Jajpur**

o
**Collector & Managing Trustee
D. M. F. Trust ,Jajpur**

Sl No.	Name Of The GP	Name Of The Village	Name Of The Projects	Estimated Cost (In Rs.)
57	Kansa	Kansa	Construction Of Additional Class Room In Kansa Pups	10,00,000.00
58	Pimpudia	Kantapal	Construction Of Additional Class Room In Kantapal Pps	10,00,000.00
59	Bartanda	Kantira	Construction Of Additional Class Room In Kantira Pups	10,00,000.00
60	Duburi	Duburi	Construction Of Additional Class Room In Kapileswar Nodal Hs	10,00,000.00
61	Kankadapal	Karadagadia	Construction Of Additional Class Room In Karadagadia Pups	10,00,000.00
62	Kankadapal	Karadagadia	Construction Of Additional Class Room In Karadagadia Uppersahi Pps	10,00,000.00
63	Hatibari	Karadapal	Construction Of Additional Class Room In Karadapal Ugmes	10,00,000.00
64	Ransol	Katepurty Nagar	Construction Of Additional Class Room In Katepurty Project Ps	10,00,000.00
65	Kharadi	Kayandhipa	Construction Of Additional Class Room In Kayandhip Pps	10,00,000.00
66	Bartanda	Bartanda	Construction Of Additional Class Room In Kc Nodal Ups	10,00,000.00
67	Sukindagarh	Kendudhipi	Construction Of Additional Class Room In Kendudhipi Ps	10,00,000.00
68	Haripur	Haripur	Construction Of Additional Class Room In Khandurai Nodal Ups	10,00,000.00
69	Bandhagaon	Koilo	Construction Of Additional Class Room In Koilo Ps	10,00,000.00
70	Bandhagaon	Koilo	Construction Of Additional Class Room In Koilo Uppersahi Ps	10,00,000.00
71	Kansa	Kumarda	Construction Of Additional Class Room In Kumarda Ps	10,00,000.00
72	Ransol	Kusumundia	Construction Of Additional Class Room In Kusumundia Pups	10,00,000.00
73	Kharadi	Kharadi	Construction Of Additional Class Room In Ln Nodal Ups, Kharadi	10,00,000.00
74	Lembo	Ghagia	Construction Of Additional Class Room In Maa Tarini Pps, Ghagia	10,00,000.00
75	Sukindagarh	Madhapur	Construction Of Additional Class Room In Madhapur Ugmes	10,00,000.00

Administratively Approved


 Ashu
 24.1.24
**Project Director-cum-
 Chief Executive,
 DMF Trust, Jaipur**


**Collector & Managing Trustee
 D. M. F. Trust, Jaipur**

Sl No.	Name Of The GP	Name Of The Village	Name Of The Projects	Estimated Cost (In Rs.)
76	Gobaraghathi	Madhuban	Construction Of Additional Class Room In Madhuban Ps, Gobarghati	10,00,000.00
77	Sukindagarh	Madhapur	Construction Of Additional Class Room In Madhuban Ps, Sukinda	10,00,000.00
78	Ransol	Mahulkhal	Construction Of Additional Class Room In Mahulkhal Ps	10,00,000.00
79	Dudhujori	Mangalpur	Construction Of Additional Class Room In Mangalpur Ps	10,00,000.00
80	Hatibari	Hatibari	Construction Of Additional Class Room In Mangarajpursahi(Hatibari) Pps	10,00,000.00
81	Bandhagaon	Mantira	Construction Of Additional Class Room In Mantira Pups	10,00,000.00
82	Gobaraghathi	Mirigichira	Construction Of Additional Class Room In Mirigchara Ps	10,00,000.00
83	Kuhika	Kuhika	Construction Of Additional Class Room In Mohagiri Nodal Hs , Kuhika	10,00,000.00
84	Kuhika	Mulakhamba	Construction Of Additional Class Room In Mulakhamba Ps	10,00,000.00
85	Dudhujori	Mundakula	Construction Of Additional Class Room In Mundakul Ps	10,00,000.00
86	Chingudipal	Nagada	Construction Of Additional Class Room In Nagada Pps	10,00,000.00
87	Hatibari	Naliajhara	Construction Of Additional Class Room In Naliajhar Project Ps	10,00,000.00
88	Bandhagaon	Naluabena	Construction Of Additional Class Room In Naluabena Pps	10,00,000.00
89	Chingudipal	Natore	Construction Of Additional Class Room In Natore Pps	10,00,000.00
90	Kankadapal	Kankadapal	Construction Of Additional Class Room In Netajee Nups, Kankadapal	10,00,000.00
91	Hatibari	Karadapal	Construction Of Additional Class Room In New Karadapal Ps	10,00,000.00
92	Pingala	Nimapali	Construction Of Additional Class Room In Nimapalli Ugmes	10,00,000.00
93	Pimpudia	Nuadihi	Construction Of Additional Class Room In Nuadiha Ugmes	10,00,000.00
94	Baragadia	Nuagaon	Construction Of Additional Class Room In Nuagaon Ps	10,00,000.00

Administratively Approved

Asht. 24.1.24
Project Director-cum-
Chief Executive,
DMF Trust, Jajpur


Collector & Managing Trustee
D. M. F. Trust , Jajpur

Sl No.	Name Of The GP	Name Of The Village	Name Of The Projects	Estimated Cost (In Rs.)
95	Sansailo	Nuasahi	Construction Of Additional Class Room In Nuasahi Ps	10,00,000.00
96	Kansa	Ostapal	Construction Of Additional Class Room In Ostapal Ps	10,00,000.00
97	Sansailo	Panasapal	Construction Of Additional Class Room In Panasapal Pups	10,00,000.00
98	Chingudipal	Patana	Construction Of Additional Class Room In Patana Pups	10,00,000.00
99	Sansailo	Patapur	Construction Of Additional Class Room In Patpur Pups	10,00,000.00
100	Pimpudia	Pimpudia	Construction Of Additional Class Room In Pimpudia Nodal Ups	10,00,000.00
101	Pingala	Pingal	Construction Of Additional Class Room In Pingal Ps	10,00,000.00
102	Dudhujori	Pobala	Construction Of Additional Class Room In Pobal Pups	10,00,000.00
103	Chingudipal	Podohora	Construction Of Additional Class Room In Podaora Pps	10,00,000.00
104	Sukindagarh	Purunapani	Construction Of Additional Class Room In Purunapani Pps, Sukinda	10,00,000.00
105	Chingudipal	Ragada	Construction Of Additional Class Room In Ragada Ps	10,00,000.00
106	Sukindagarh	Raghunathpur	Construction Of Additional Class Room In Raghunathpur Ps	10,00,000.00
107	Pingala	Raitikar	Construction Of Additional Class Room In Raitikar Ps	10,00,000.00
108	Atta	Rajagola	Construction Of Additional Class Room In Rajagola Ugmes	10,00,000.00
109	Sukindagarh	Rangitangar	Construction Of Additional Class Room In Rangitangar Pps	10,00,000.00
110	Bandhagaon	Rankia	Construction Of Additional Class Room In Rankia Dehurisahi Pps	10,00,000.00
111	Bandhagaon	Rankia	Construction Of Additional Class Room In Rankia Ss(Pups)	10,00,000.00
112	Ransol	Ransol	Construction Of Additional Class Room In Ransol Ps	10,00,000.00
113	Mangarajpur	Banja	Construction Of Additional Class Room In Rk Nodal Ups,Banja	10,00,000.00

Administratively Approved

Ashu.
24.1.24
**Project Director-cum-
 Chief Executive,
 DMF Trust, Jajpur**


**Collector & Managing Trustee
 D. M. F. Trust, Jajpur**

Sl No.	Name Of The GP	Name Of The Village	Name Of The Projects	Estimated Cost (In Rs.)
114	Sansailo	Jhumpana	Construction Of Additional Class Room In Sansailo Ugmes	10,00,000.00
115	Lembo	Santarapur	Construction Of Additional Class Room In Santarapur Pups(Lembo)	10,00,000.00
116	Sukindagarh	Sapuapada	Construction Of Additional Class Room In Sapuapada Pps	10,00,000.00
117	Sarangapur	Sarangapur	Construction Of Additional Class Room In Sarangapur Ugmes	10,00,000.00
118	Kansa	Saruabil	Construction Of Additional Class Room In Saruabil Pups	10,00,000.00
119	Duburi	Siaria	Construction Of Additional Class Room In Siaria Ps	10,00,000.00
120	Lembo	Singadia	Construction Of Additional Class Room In Singadia Ps	10,00,000.00
121	Kankadapal	Siriakhali	Construction Of Additional Class Room In Siriakhali As	10,00,000.00
122	Kharadi	Solomania	Construction Of Additional Class Room In Solomania Ps	10,00,000.00
123	Sansailo	Sorisiapada	Construction Of Additional Class Room In Sorisiapada Pps	10,00,000.00
124	Sansailo	Srirampur	Construction Of Additional Class Room In Srirampur Ps	10,00,000.00
125	Kaliapani	Sukurangi	Construction Of Additional Class Room In Sukurangi Pups	10,00,000.00
126	Kansa	Talangi	Construction Of Additional Class Room In Talangi Ps	10,00,000.00
127	Kharadi	Tamara	Construction Of Additional Class Room In Tamara Pps	10,00,000.00
128	Olia	Abhayapur	Construction Of Additional Class Room In Tarini Nodal Ups, Abhayapur	10,00,000.00
129	Kansa	Tikarapada	Construction Of Additional Class Room In Tikarpada Pps	10,00,000.00
130	Bandhagaon	Udayapur	Construction Of Additional Class Room In Udaypur Pups	10,00,000.00
131	Chingudipal	Benagadia	Construction Of Additional Class Room In Yubashakti Nodal Ups, Benagadia	10,00,000.00
Total				13,10,00,000.00

Administratively Approved

Ashu,
24.1.24
Project Director-cum-
Chief Executive,
DMF Trust, Jajpur


Collector & Managing Trustee
D. M. F. Trust, Jajpur

**DISTRICT MINERAL FOUNDATION, JAJPUR**

Ph. - 06728-222227

Email: dmfjajpur@gmail.com, Website - <https://jajpur.nic.in>**Letter No.: DMF/ 690 /2023****Date: 21 / 11 /2023**

To

The Block Development Officer
Danagadi.

Sub: Returning of Estimate.

Ref: Your Office Letter No.5779/Dt.16.11.2023

Sir,

In inviting a reference to the subject cited above, I am returning herewith the estimates of the following 140 nos. of projects namely Construction of Activity Room in different Primary Schools (Project list enclosed) amounting to Rs.14,00,00,000/- duly according administrative approval for taking necessary action at your end.

Yours faithfully,

**Collector & Managing Trustee,
DMF, Jajpur.****Encl:** - One copy of each estimate.

Administrative Approval for Construction of Activity Room in
Different Primary Schools Under Danagadi Block

Sl. No.	Name of the G.P	Name of the School	Estimated cost (In Rs.)
1	Bangarkota	Tarini NUPS	10,00,000.00
2		Bangarkota P.S	10,00,000.00
3	Chandia	Bhitaramanika P.S	10,00,000.00
4		BAISAHI PROJECT PS	10,00,000.00
5		Ankurapal Project UPS	10,00,000.00
6	Chitri	Kusumajhari P.S	10,00,000.00
7		Centre P.S	10,00,000.00
8		Chitri Nuagan PS	10,00,000.00
9		Nuagaon PS	10,00,000.00
10		Chandimata UPS	10,00,000.00
11	Deulkan	Banasahi PS	10,00,000.00
12		Patabali PS	10,00,000.00
13		Maa Khandurai Nodal UPS	10,00,000.00
14		Nayabagapatia Project UPS	10,00,000.00
15		KHANDURAI PATANA P.S	10,00,000.00
16		Dankari Sahi PUPS	10,00,000.00
17	Dhuligarh	Benapatia PS	10,00,000.00
18		Dhuligarh PS	10,00,000.00
19		Suanlo PS	10,00,000.00
20		CHHATARA NPS	10,00,000.00
21		Managobindapur Nodal PS	10,00,000.00
22		Dhapanki PS	10,00,000.00
23	Gobardhanpur	Gobardhanpur UGME	10,00,000.00
24		GOPAPUR PROJECT PS	10,00,000.00
25		JANAR P.S	10,00,000.00
26		TARI PROJ. PS	10,00,000.00
27		Fuljhar SS Residential	10,00,000.00
28	Jakhapura	Mahapata Sahi Project UPS	10,00,000.00
29		Mahapatasahi pps	10,00,000.00
30		Balungabandi Project UPS	10,00,000.00
31	Khapuriapada	Marthapur Nodal	10,00,000.00
32		MARTHAPUR NODAL	10,00,000.00
33		Brahmangaon PS	10,00,000.00
34		Khapuriapada Nodal	10,00,000.00

Administratively Approved

Ashy. 20/11/23
Project Director-cum
Chief Executive,
DMF Trust, Jajpur

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Collector & Managing Trustee
D. M. F. Trust, Jajpur

Sl. No.	Name of the G.P	Name of the School	Estimated cost (In Rs.)	
35	Kiajhar	Burudisahi Project UPS	10,00,000.00	
36		Tarajhar PS	10,00,000.00	
37		Samarpita UGUP	10,00,000.00	
38		Panubahali AS	10,00,000.00	
39		MUNDASAHİ PROJECT PS	10,00,000.00	
40		RAIGHATI NPS	10,00,000.00	
41		CHAHALAPADA PROJECT PS	10,00,000.00	
42		CHAMPAJHAR PRY. SCHOOL	10,00,000.00	
43		TUNGEISUNI NPS	10,00,000.00	
44		Kiajhar UGME	10,00,000.00	
45		Tomka SS Residential	10,00,000.00	
46		Kumbhiragadia	Jagadiha PS	10,00,000.00
47			CHAKUA P.S	10,00,000.00
48			CHATRAKANA P.S	10,00,000.00
49			Marutikar PS	10,00,000.00
50	Kumbhiragadia Nodal		10,00,000.00	
51	Mangalpur	Nuagan PS	10,00,000.00	
52		MANGALPUR P.S	10,00,000.00	
53		Gayadevi Nodal	10,00,000.00	
54		Kharadi PUPS	10,00,000.00	
55	Mantira	Kendudhipi PS	10,00,000.00	
56		KN Brahmachari UPS	10,00,000.00	
57		RN Sahoo UPS	10,00,000.00	
58		Rabana PS	10,00,000.00	
59		BHARADAPASI N.P.S	10,00,000.00	
60		ARASAHİ PROJECT PS	10,00,000.00	
61		Dasamania PS	10,00,000.00	
62	Nachhipura	Gopabandhu Nodal	10,00,000.00	
63		KHARADABANDI P.S	10,00,000.00	
64		KOLATHAPADA NPS	10,00,000.00	
65		Binapani NUPS	10,00,000.00	
66	Nadiabhanga	Ramathenga Project UPS	10,00,000.00	
67		Karmagotha New PS	10,00,000.00	
68		Rangahudi PS	10,00,000.00	
69		Raghunath Memorial UPS	10,00,000.00	
70		Dhamanagadia PS	10,00,000.00	
71		Hingula UPS	10,00,000.00	

J.S.

Administratively Approved

Asht. 20/11/23
Project Director-cum-
Chief Executive,
DMF Trust, Jaipur

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Collector & Managing Trustee
D. M. F. Trust, Jaipur

Sl. No.	Name of the G.P	Name of the School	Estimated cost (In Rs.)
72		Khandara Project UPS	10,00,000.00
73		DAHISAHU PROJ.PS	10,00,000.00
74		JHUMPANA PROJECT PS	10,00,000.00
75		Jamuposi Project UPS	10,00,000.00
76		Godigotha PS	10,00,000.00
77	Ollala	Kantipur PS	10,00,000.00
78		BENGAPATIA ADIVASISAHU PS	10,00,000.00
79		DHAPANKI P.S	10,00,000.00
80		Rampilo UGME	10,00,000.00
81		Ollala PUPS	10,00,000.00
82	Ostapal	Sobara Project School	10,00,000.00
83		Mantiri UGME	10,00,000.00
84		Radhakrishna Nodal	10,00,000.00
85		BALIGOTHA PROJ. PS	10,00,000.00
86		BANDHASAHU PROJECT PS	10,00,000.00
87		PATHARBANDHA PROJECT PS	10,00,000.00
88		SAINKULA P.S	10,00,000.00
89		Aswathapal Nodal	10,00,000.00
90		Pankapal	ASHANBAHALI P.S
91	HANUMANTAPATNA PROJECT PS		10,00,000.00
92	JATRAPAL P.S		10,00,000.00
93	Pankapal PS		10,00,000.00
94	Rachhipur	Jujhupada PS	10,00,000.00
95		Jujhupada UPS	10,00,000.00
96		Daniabar UGUP	10,00,000.00
97	Ranagundi	Ragada PS	10,00,000.00
98		DHANURJAYAPUR P.S	10,00,000.00
99		KAIBALYAGADIA P.S	10,00,000.00
100		NAKULASAHU NPS	10,00,000.00
101		SATABATIA PROJECT PS	10,00,000.00
102		Barakhai SS	10,00,000.00
103		Ranagundi PS	10,00,000.00
104		Sulia UPS	10,00,000.00
105		Mandapada UGUP	10,00,000.00
106		Sulia PS	10,00,000.00

Administratively Approved

Ashy. 20/11/23
Project Director-cum-
Chief Executive,
DMF Trust, Jajpur

Collector & Managing Trustee
D. M. F. Trust, Jajpur

Sl. No.	Name of the G.P	Name of the School	Estimated cost (In Rs.)
107	Ranipada	Galiachhanda PS	10,00,000.00
108		Kankadajhar PS	10,00,000.00
109		GAHIRAPATULI NPS	10,00,000.00
110		Nandakishorepur Project UPS	10,00,000.00
111		Mulasar UGME	10,00,000.00
112		Hingula Nodal UPS	10,00,000.00
113	Salijanga	Siba Sabitri UPS	10,00,000.00
114		Ulibeda Project PS	10,00,000.00
115		BELANDA PROJECT PS	10,00,000.00
116		DHABAHALI P.S	10,00,000.00
117		GAMHARIPATIA PROJ.PS	10,00,000.00
118		KAMALABAHALI PROJECT PS	10,00,000.00
119		KULAPITA PROJ. PS	10,00,000.00
120		SAGADAGULA P.S	10,00,000.00
121		Nahuranipasi PS	10,00,000.00
122		Sahupur Project UPS	10,00,000.00
123		Nilakanthapur PS	10,00,000.00
124		Durgapur PS	10,00,000.00
125		Baliapal SS	10,00,000.00
126		Bajrapali Project UPS	10,00,000.00
127		Salijanga UGME	10,00,000.00
128		Benapatia PS	10,00,000.00
129	Trijanga	Trijanga PS	10,00,000.00
130		Singadia NUPS	10,00,000.00
131		Madrassa Habiba	10,00,000.00
132		Solei PS	10,00,000.00
133		Danagadi PS	10,00,000.00
134		Trijanga Rehabilitation Colony PUPS	10,00,000.00
135	Uchabali	Goudabahali PS	10,00,000.00
136		BADABIL P.S	10,00,000.00
137		KARADAPAL PS	10,00,000.00
138		Santaragadia UGME	10,00,000.00
139		Mahima NUPS	10,00,000.00
140		Uchabali NUPS	10,00,000.00
Total			14,00,00,000.00

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Administratively Approved

Ashu. 20/11/23
Project Director-cum-
Chief Executive,
DMF Trust, Jajpur

ca
Collector & Managing Trustee
D. M. F. Trust, Jajpur

**DISTRICT MINERAL FOUNDATION, JAJPUR**

Ph. - 06728-222227

Email: dmfjajpur@gmail.com, Website - <https://jajpur.nic.in>Letter No.: DMF/ 729 /2023Date: 14 / 12 /2023

To

The Block Development Officer
Danagadi.

Sub: Returning of Estimate.

Ref: Your Office Letter No.5781/Dt.16.11.2023

Sir,

In inviting a reference to the subject cited above, I am returning herewith the estimates of the following 73 nos. of projects namely Construction of Library Room in different Primary School (Project list enclosed) amounting to Rs.7,30,00,000/- duly according administrative approval for taking necessary action at your end.

Yours faithfully,

**Collector & Managing Trustee,
DMF, Jajpur.****Encl:** - One copy of each estimate.

Administrative Approval for Construction of Library in different School at Danagadi Block				
Sl. No.	Name of the GP	Name of the School	Name of the Village	Estimated Cost (In Rs.)
1	BANGARKOTA	Construction of Library at BANGARKOTA PS	Bangarkota	10,00,000.00
2	CHANDIA	Construction of Library at BHITARMANIKA PS	Bhitarmanika	10,00,000.00
3		Construction of Library at ANKURAPAL PROJRCT UPS	Ankurapal	10,00,000.00
4	CHITRI	Construction of Library at KUSUMAJHARI PS	Kusumajhari	10,00,000.00
5		Construction of Library at CENTRE PS	Chitri	10,00,000.00
6		Construction of Library at CHITRI NUAGAON PS	nuagaon	10,00,000.00
7		Construction of Library at NUAGAON PS	Nuagaon	10,00,000.00
8	DEULAKAN	Construction of Library at BANASAH PS	Banasahi	10,00,000.00
9		Construction of Library at PATABALI PS	Patabali	10,00,000.00
10		Construction of Library at NAYABAGPATIA PROJECT UPS	Nayabagapatia	10,00,000.00
11		Construction of Library at DANAKARISAH PS	Dankarisahi	10,00,000.00
12	DHULIGARH	Construction of Library at BENAPATIA PS	Benapatia	10,00,000.00
13		Construction of Library at DHULIGARH PS	Dhuligarh	10,00,000.00
14		Construction of Library at SUANLO PS	Suanlo	10,00,000.00
15	GOBARDHANPUR	Construction of Library at GOBARDHANPUR UGME	Gobardhanpur	10,00,000.00
16		Construction of Library at FULJHAR SS RESIDENTIAL	Fuljhar	10,00,000.00
17	JAKAHAPURA	Construction of Library at MAHAPATSARI PROJECT PS	Mahapatasahi	10,00,000.00
18		Construction of Library at BALUNGABANDI PROJECT UPS	Balungabandi	10,00,000.00
19	KHAPURIAPADA	Construction of Library at BRAHMANGAON PS	Brahmangaon	10,00,000.00

Administratively Approved

Ashtij/21/23
Project Director cum
Chief Executive,
DMF Trust, Jajpur

ca
Collector & Managing Trustee
D. M. F. Trust, Jajpur

Sl. No.	Name of the GP	Name of the School	Name of the Village	Estimated Cost (In Rs.)
20	KIAJHAR	Construction of Library at BURUDISAHI PROJECT UPS	Burudisahi	10,00,000.00
21		Construction of Library at BINAPATIA PROJECT UPS	Binapatia	10,00,000.00
22		Construction of Library at TARAJHAR PRY. SCHOOL	Tarajhar	10,00,000.00
23		Construction of Library at SAMARPITA UGUP	Samarpita	10,00,000.00
24		Construction of Library at PANUBAHALI AS	Panubahali	10,00,000.00
25		Construction of Library at TOMKA SS RESIDENTAL	Tomka	10,00,000.00
26	KUMBHIRAGADIA	Construction of Library at JAGADIHA PS	Jagadiha	10,00,000.00
27		Construction of Library at MARUTIKAR PS	Marutikar	10,00,000.00
28	MANGALPUR	Construction of Library at NUAGAN PS	Nuagan	10,00,000.00
29	MANTIRA	Construction of Library at KENDUDHIP PS	Kendudhip	10,00,000.00
30		Construction of Library at RN SAHOO UPS	Mantira	10,00,000.00
31		Construction of Library at RABANA PS	Rabana	10,00,000.00
32		Construction of Library at DASAMANIA PS	Dasamania	10,00,000.00
33	NACHHIPURA	Construction of Library at BINAPANI NUPS	Nachhipura	10,00,000.00
34	NADIABHANGA	Construction of Library at RAMATHENGA PROJECT UPS	Ramathenga	10,00,000.00
35		Construction of Library at KARMAGOTHA NEW PRY SCL	Karamgotha	10,00,000.00
36		Construction of Library at RANGAHUDI PS	Rangahudi	10,00,000.00
37		Construction of Library at RAGHUNATH MEMORIAL UPS	Nadiabhanga	10,00,000.00
38		Construction of Library at DAMANAGADIA PS	Damanagadia	10,00,000.00
39		Construction of Library at HINGULA UPS	Nadiabhanga	10,00,000.00

Administratively Approved

Ashu, 18/12/23
**Project Director-cum-
 Chief Executive,
 DMF Trust, Jajpur**

m
**Collector & Managing Trustee
 D. M. F. Trust, Jajpur**

Sl. No.	Name of the GP	Name of the School	Name of the Village	Estimated Cost (In Rs.)
40		Construction of Library at KHANDARA PROJECT UPS	Khandara	10,00,000.00
41		Construction of Library at JAMUPASI PROJECT UPS	Jamupasi	10,00,000.00
42	OLLALA	Construction of Library at GODIGOTHA PS	Godigotha	10,00,000.00
43		Construction of Library at KANTIPUR PS	Kantipur	10,00,000.00
44	OSTAPAL	Construction of Library at MANTIRI UGME	Mantiri	10,00,000.00
45		Construction of Library at ASWATHAPAL NODAL	Aswathapal	10,00,000.00
46	PANKAPAL	Construction of Library at PANKAPAL PS	Pankapal	10,00,000.00
47	RACHHIPUR	Construction of Library at JUJHAPADA PS	Jujhupada	10,00,000.00
48		Construction of Library at DANIABAR UGUP SCHOOL	Daniabar	10,00,000.00
49	RANAGUNDI	Construction of Library at RAGADA PS	Ragada	10,00,000.00
50		Construction of Library at BARAKHAI SS	Barakhai	10,00,000.00
51		Construction of Library at RANAGUNDI PS	Ranagundi	10,00,000.00
52		Construction of Library at SULIA UPS	Sulia	10,00,000.00
53		Construction of Library at MANDAPADA UGUP SCHOOL	Mandapada	10,00,000.00
54		Construction of Library at SULIA PS	Sulia	10,00,000.00
55	RANIPADA	Construction of Library at GALIACHANDA PS	Galiachanda	10,00,000.00
56		Construction of Library at KANKADAJHAR PS	Kankadajhar	10,00,000.00
57		Construction of Library at HINGULA NODAL UPS	Ranipada	10,00,000.00
58		Construction of Library at SIBA SABITRI UPS	Salijanga	10,00,000.00
59		Construction of Library at ULIBEDA PROJECT PS	Ulibeda	10,00,000.00

Administratively Approved

Ashwini 12/23
**Project Director-cum-
 Chief Executive,
 DMF Trust, Jajpur**

ca
**Collector & Managing Trustee
 D. M. F. Trust, Jajpur**

Sl. No.	Name of the GP	Name of the School	Name of the Village	Estimated Cost (In Rs.)
60	SALIJANGA	Construction of Library at NAHURANIPASI PS	Nahuranipasi	10,00,000.00
61		Construction of Library at SAHUPUR PROJECT UPS	Sahupur	10,00,000.00
62		Construction of Library at NILAKANTHAPUR PS	Nilakanthapur	10,00,000.00
63		Construction of Library at DURGAPUR PS	Durgapur	10,00,000.00
64		Construction of Library at BALIAPAL SS	Baliapal	10,00,000.00
65	TRIJANGA	Construction of Library at TRIJANGA PS	Trijanga	10,00,000.00
66		Construction of Library at SINAGADIA NPS	Singadia	10,00,000.00
67		Construction of Library at MADRASA HABIBA	Siaria	10,00,000.00
68		Construction of Library at SOLEI PS	Solei	10,00,000.00
69		Construction of Library at DANAGADI PS	Danagadi	10,00,000.00
70	UCHABALI	Construction of Library at GOUDABAHALI PS	Goudabahali	10,00,000.00
71	UCHABALI	Construction of Library at MAHIMA NODAL UPS	Uchabali	10,00,000.00
72		Construction of Library at UCHABALI NUPS	Uchabali	10,00,000.00
73	DHULIGARH	Construction of Library at DHAPANKI PS	Dhapanki	10,00,000.00
Total				7,30,00,000.00

Administratively Approved

Ashwini/23
Project Director-cum-
Chief Executive,
DMF Trust, Jajpur

a
Collector & Managing Trustee
D. M. F. Trust, Jajpur

**DISTRICT MINERAL FOUNDATION, JAJPUR**

Ph. - 06728-222227

Email: dmfjajpur@gmail.com, Website - <https://jajpur.nic.in>Letter No.: DMF/ 31 /2024Date: 16 / 01/2024

To

The Block Development Officer
Danagadi.

Sub: Returning of Estimate.

Ref: Your Office Letter No.174/Dt.10.01.2024

Sir,

In inviting a reference to the subject cited above, I am returning herewith the estimates of the following 140 nos. of projects (Project list enclosed) "Construction of Additional Class Room in different School" amounting to Rs.14,00,00,000/- duly according administrative approval for taking necessary action at your end.

Yours faithfully,

**Collector & Managing Trustee
DMF, Jajpur****Encl:** One copy of each estimate.

**Administrative Approval for Construction of Additional Class Room in
Different Primary Schools Under Danagadi Block**

Sl. No.	Name of the G.P	Name of the School	Estimated cost (In Rs.)
1	Bangarkota	Construction of Additional Class Room in Tarini NUPS	10,00,000.00
2	Bangarkota	Construction of Additional Class Room in Bangarkota P.S	10,00,000.00
3	Chandia	Construction of Additional Class Room in Bhitaramanika P.S	10,00,000.00
4	Chandia	Construction of Additional Class Room in BAISAHI PROJECT PS	10,00,000.00
5	Chandia	Construction of Additional Class Room in Ankurapal Project UPS	10,00,000.00
6	Chitri	Construction of Additional Class Room in Kusumajhari P.S	10,00,000.00
7	Chitri	Construction of Additional Class Room in Centre P.S	10,00,000.00
8	Chitri	Construction of Additional Class Room in Chitri Nuagan PS	10,00,000.00
9	Chitri	Construction of Additional Class Room in Nuagaon PS	10,00,000.00
10	Chitri	Construction of Additional Class Room in Chandimata UPS	10,00,000.00
11	Deulkan	Construction of Additional Class Room in Banasahi PS	10,00,000.00
12	Deulkan	Construction of Additional Class Room in Patabali PS	10,00,000.00
13	Deulkan	Construction of Additional Class Room in Maa Khandurai Nodal UPS	10,00,000.00
14	Deulkan	Construction of Additional Class Room in Nayabagapatia Project UPS	10,00,000.00

Administratively Approved

Apr 2027
Project Director-cum-
Chief Executive,
DMF Trust, Jajpur

Q
Collector & Managing Trustee
D. M. F. Trust, Jajpur

Sl. No.	Name of the G.P	Name of the School	Estimated cost (In Rs.)
15	Deulkan	Construction of Additional Class Room in KHANDURAI PATANA P.S	10,00,000.00
16	Deulkan	Construction of Additional Class Room in Dankari Sahi PUPS	10,00,000.00
17	Dhuligarh	Construction of Additional Class Room in Benapatia PS	10,00,000.00
18	Dhuligarh	Construction of Additional Class Room in Dhuligarh PS	10,00,000.00
19	Dhuligarh	Construction of Additional Class Room in Suanlo PS	10,00,000.00
20	Dhuligarh	Construction of Additional Class Room in CHHATARA NPS	10,00,000.00
21	Dhuligarh	Construction of Additional Class Room in Managobindapur Nodal PS	10,00,000.00
22	Dhuligarh	Construction of Additional Class Room in Dhapanki PS	10,00,000.00
23	Gobardhanpur	Construction of Additional Class Room in Gobardhanpur UGME	10,00,000.00
24	Gobardhanpur	Construction of Additional Class Room in GOPAPUR PROJECT PS	10,00,000.00
25	Gobardhanpur	Construction of Additional Class Room in JANAR P.S	10,00,000.00
26	Gobardhanpur	Construction of Additional Class Room in TARI PROJ. PS	10,00,000.00
27	Gobardhanpur	Construction of Additional Class Room in Fuljhar SS Residential	10,00,000.00
28	Jakhapura	Construction of Additional Class Room in Mahapata Sahi Project UPS	10,00,000.00
29	Jakhapura	Construction of Additional Class Room in Mahapatasahi pps	10,00,000.00

Administratively Approved

Ashw.
16/1/24
Project Director-cum-
Chief Executive,
DMF Trust, Jajpur

a
Collector & Managing Trustee
D. M. F. Trust, Jajpur,

Sl. No.	Name of the G.P	Name of the School	Estimated cost (In Rs.)
30	Jakhapura	Construction of Additional Class Room in Balungabandi Project UPS	10,00,000.00
31	Khapuriapada	Construction of Additional Class Room in Marthapur Nodal	10,00,000.00
32	Khapuriapada	Construction of Additional Class Room in MARTHAPUR NODAL	10,00,000.00
33	Khapuriapada	Construction of Additional Class Room in Brahmangaon PS	10,00,000.00
34	Khapuriapada	Construction of Additional Class Room in Khapuriapada Nodal	10,00,000.00
35	Kiajhar	Construction of Additional Class Room in Burudisahi Project UPS	10,00,000.00
36	Kiajhar	Construction of Additional Class Room in Tarajhar PS	10,00,000.00
37	Kiajhar	Construction of Additional Class Room in Samarpita UGUP	10,00,000.00
38	Kiajhar	Construction of Additional Class Room in Panubahali AS	10,00,000.00
39	Kiajhar	Construction of Additional Class Room in MUNDASAHİ PROJECT PS	10,00,000.00
40	Kiajhar	Construction of Additional Class Room in RAIGHATI NPS	10,00,000.00
41	Kiajhar	Construction of Additional Class Room in CHAHALAPADA PROJECT PS	10,00,000.00
42	Kiajhar	Construction of Additional Class Room in CHAMPAJHAR PRY. SCHOOL	10,00,000.00
43	Kiajhar	Construction of Additional Class Room in TUNGEISUNI NPS	10,00,000.00

Administratively Approved

Asst. 16/1/24
**Project Director-cum-
 Chief Executive,
 DMF Trust, Jajpur**

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**Collector & Managing Trustee
 D. M. F. Trust, Jajpur**

Sl. No.	Name of the G.P	Name of the School	Estimated cost (In Rs.)
44	Kiajhar	Construction of Additional Class Room in Kiajhar UGME	10,00,000.00
45	Kiajhar	Construction of Additional Class Room in Tomka SS Residential	10,00,000.00
46	Kumbhiragadia	Construction of Additional Class Room in Jagadiha PS	10,00,000.00
47	Kumbhiragadia	Construction of Additional Class Room in CHAKUA P.S	10,00,000.00
48	Kumbhiragadia	Construction of Additional Class Room in CHATRAKANA P.S	10,00,000.00
49	Kumbhiragadia	Construction of Additional Class Room in Marutikar PS	10,00,000.00
50	Kumbhiragadia	Construction of Additional Class Room in Kumbhiragadia Nodal	10,00,000.00
51	Mangalpur	Construction of Additional Class Room in Nuagan PS	10,00,000.00
52	Mangalpur	Construction of Additional Class Room in MANGALPUR P.S	10,00,000.00
53	Mangalpur	Construction of Additional Class Room in Gayadevi Nodal	10,00,000.00
54	Mangalpur	Construction of Additional Class Room in Kharadi PUPS	10,00,000.00
55	Mantira	Construction of Additional Class Room in Kendudhipi PS	10,00,000.00
56	Mantira	Construction of Additional Class Room in KN Brahmachari UPS	10,00,000.00
57	Mantira	Construction of Additional Class Room in RN Sahoo UPS	10,00,000.00
58	Mantira	Construction of Additional Class Room in Rabana PS	10,00,000.00

Administratively Approved

Asht-16/1/24
**Project Director-cum-
 Chief Executive,
 DMF Trust, Jajpur**

a
**Collector & Managing Trustee
 D. M. F. Trust, Jajpur**

Sl. No.	Name of the G.P	Name of the School	Estimated cost (In Rs.)
59	Mantira	Construction of Additional Class Room in BHARADAPASI N.P.S	10,00,000.00
60	Mantira	Construction of Additional Class Room in ARASAH PROJECT PS	10,00,000.00
61	Mantira	Construction of Additional Class Room in Dasamania PS	10,00,000.00
62	Nachhipura	Construction of Additional Class Room in Gopabandhu Nodal	10,00,000.00
63	Nachhipura	Construction of Additional Class Room in KHARADABANDI P.S	10,00,000.00
64	Nachhipura	Construction of Additional Class Room in KOLATHAPADA NPS	10,00,000.00
65	Nachhipura	Construction of Additional Class Room in Binapani NUPS	10,00,000.00
66	Nadiabhanga	Construction of Additional Class Room in Ramathenga Project UPS	10,00,000.00
67	Nadiabhanga	Construction of Additional Class Room in Karmagotha New PS	10,00,000.00
68	Nadiabhanga	Construction of Additional Class Room in Rangahudi PS	10,00,000.00
69	Nadiabhanga	Construction of Additional Class Room in Raghunath Memorial UPS	10,00,000.00
70	Nadiabhanga	Construction of Additional Class Room in Dhamanagadia PS	10,00,000.00
71	Nadiabhanga	Construction of Additional Class Room in Hingula UPS	10,00,000.00
72	Nadiabhanga	Construction of Additional Class Room in Khandara Project UPS	10,00,000.00
73	Nadiabhanga	Construction of Additional Class Room in DAHISAH PROJ.PS	10,00,000.00

Administratively Approved

Asst
 Project Director-cum-
 Chief Executive,
 DMF Trust, Jajpur

a
 Collector & Managing Trustee
 D. M. F. Trust, Jajpur

Sl. No.	Name of the G.P	Name of the School	Estimated cost (In Rs.)
74	Nadiabhanga	Construction of Additional Class Room in JHUMPANA PROJECT PS	10,00,000.00
75	Nadiabhanga	Construction of Additional Class Room in Jamuposi Project UPS	10,00,000.00
76	Ollala	Construction of Additional Class Room in Godigotha PS	10,00,000.00
77	Ollala	Construction of Additional Class Room in Kantipur PS	10,00,000.00
78	Ollala	Construction of Additional Class Room in BENGAPATIA ADIVASISAH I PS	10,00,000.00
79	Ollala	Construction of Additional Class Room in DHAPANKI P.S	10,00,000.00
80	Ollala	Construction of Additional Class Room in Rampilo UGME	10,00,000.00
81	Ollala	Construction of Additional Class Room in Ollala PUPS	10,00,000.00
82	Ostapal	Construction of Additional Class Room in Sobara Project School	10,00,000.00
83	Ostapal	Construction of Additional Class Room in Mantiri UGME	10,00,000.00
84	Ostapal	Construction of Additional Class Room in Radhakrishna Nodal	10,00,000.00
85	Ostapal	Construction of Additional Class Room in BALIGOTHA PROJ. PS	10,00,000.00
86	Ostapal	Construction of Additional Class Room in BANDHASAHI PROJECT PS	10,00,000.00
87	Ostapal	Construction of Additional Class Room in PATHARBANDHA PROJECT PS	10,00,000.00

Administratively Approved

Asst. Dir.
16/11/24
Project Director-cum-
Chief Executive,
D. M. F. Trust, Jajpur

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Collector & Managing Trustee
D. M. F. Trust, Jajpur

Sl. No.	Name of the G.P	Name of the School	Estimated cost (In Rs.)
88	Ostapal	Construction of Additional Class Room in SAINKULA P.S	10,00,000.00
89	Ostapal	Construction of Additional Class Room in Aswathapal Nodal	10,00,000.00
90	Pankapal	Construction of Additional Class Room in ASHANBAHALI P.S	10,00,000.00
91	Pankapal	Construction of Additional Class Room in HANUMANTAPATNA PROJECT PS	10,00,000.00
92	Pankapal	Construction of Additional Class Room in JATRAPAL P.S	10,00,000.00
93	Pankapal	Construction of Additional Class Room in Pankapal PS	10,00,000.00
94	Rachhipur	Construction of Additional Class Room in Jujhupada PS	10,00,000.00
95	Rachhipur	Construction of Additional Class Room in Jujhupada UPS	10,00,000.00
96	Rachhipur	Construction of Additional Class Room in Daniabar UGUP	10,00,000.00
97	Ranagundi	Construction of Additional Class Room in Ragada PS	10,00,000.00
98	Ranagundi	Construction of Additional Class Room in DHANURJAYAPUR P.S	10,00,000.00
99	Ranagundi	Construction of Additional Class Room in KAIBALYAGADIA P.S	10,00,000.00
100	Ranagundi	Construction of Additional Class Room in NAKULASAHU NPS	10,00,000.00
101	Ranagundi	Construction of Additional Class Room in SATABATIA PROJECT PS	10,00,000.00
102	Ranagundi	Construction of Additional Class Room in Barakhai SS	10,00,000.00

Administratively Approved

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16/11/24
Project Director-cum-
Chief Executive,
DMF Trust, Jajpur

a
Collector & Managing Trustee
D. M. F. Trust, Jajpur

Sl. No.	Name of the G.P	Name of the School	Estimated cost (In Rs.)
103	Ranagundi	Construction of Additional Class Room in Ranagundi PS	10,00,000.00
104	Ranagundi	Construction of Additional Class Room in Sulia UPS	10,00,000.00
105	Ranagundi	Construction of Additional Class Room in Mandapada UGUP	10,00,000.00
106	Ranagundi	Construction of Additional Class Room in Sulia PS	10,00,000.00
107	Ranipada	Construction of Additional Class Room in Galiachhanda PS	10,00,000.00
108	Ranipada	Construction of Additional Class Room in Kankadajhar PS	10,00,000.00
109	Ranipada	Construction of Additional Class Room in GAHIRAPATULI NPS	10,00,000.00
110	Ranipada	Construction of Additional Class Room in Nandakishorepur Project UPS	10,00,000.00
111	Ranipada	Construction of Additional Class Room in Mulasar UGME	10,00,000.00
112	Ranipada	Construction of Additional Class Room in Hingula Nodal UPS	10,00,000.00
113	Salijanga	Construction of Additional Class Room in Siba Sabitri UPS	10,00,000.00
114	Salijanga	Construction of Additional Class Room in Ulibeda Project PS	10,00,000.00
115	Salijanga	Construction of Additional Class Room in BELANDA PROJECT PS	10,00,000.00
116	Salijanga	Construction of Additional Class Room in DHABHALI P.S	10,00,000.00
117	Salijanga	Construction of Additional Class Room in GAMHARIPATIA PROJ.PS	10,00,000.00

Administratively Approved

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16/1/24
Project Director-cum-
Chief Executive,
DMF Trust, Jajpur

a
Collector & Managing Trustee
D. M. F. Trust, Jajpur

Sl. No.	Name of the G.P	Name of the School	Estimated cost (In Rs.)
118	Salijanga	Construction of Additional Class Room in KAMALABAHALI PROJECT PS	10,00,000.00
119	Salijanga	Construction of Additional Class Room in KULAPITA PROJ. PS	10,00,000.00
120	Salijanga	Construction of Additional Class Room in SAGADAGULA P.S	10,00,000.00
121	Salijanga	Construction of Additional Class Room in Nahuranipasi PS	10,00,000.00
122	Salijanga	Construction of Additional Class Room in Sahupur Project UPS	10,00,000.00
123	Salijanga	Construction of Additional Class Room in Nilakanthapur PS	10,00,000.00
124	Salijanga	Construction of Additional Class Room in Durgapur PS	10,00,000.00
125	Salijanga	Construction of Additional Class Room in Baliapal SS	10,00,000.00
126	Salijanga	Construction of Additional Class Room in Bajrapali Project UPS	10,00,000.00
127	Salijanga	Construction of Additional Class Room in Salijanga UGME	10,00,000.00
128	Salijanga	Construction of Additional Class Room in Benapatia PS	10,00,000.00
129	Trijanga	Construction of Additional Class Room in Trijanga PS	10,00,000.00
130	Trijanga	Construction of Additional Class Room in Singadia NUPS	10,00,000.00
131	Trijanga	Construction of Additional Class Room in Madrasa Habiba	10,00,000.00
132	Trijanga	Construction of Additional Class Room in Solei PS	10,00,000.00

Administratively Approved

Asst.
16/1/24
Project Director-cum-
Chief Executive,
DMF Trust, Jajpur

ca
Collector & Managing Trustee
D. M. F. Trust, Jajpur

Sl. No.	Name of the G.P	Name of the School	Estimated cost (In Rs.)
133	Trijanga	Construction of Additional Class Room in Danagadi PS	10,00,000.00
134	Trijanga	Construction of Additional Class Room in Trijanga Rehabilitation Colony PUPS	10,00,000.00
135	Uchabali	Construction of Additional Class Room in Goudabahali PS	10,00,000.00
136	Uchabali	Construction of Additional Class Room in BADABIL P.S	10,00,000.00
137	Uchabali	Construction of Additional Class Room in KARADAPAL PS	10,00,000.00
138	Uchabali	Construction of Additional Class Room in Santaragadia UGME	10,00,000.00
139	Uchabali	Construction of Additional Class Room in Mahima NUPS	10,00,000.00
140	Uchabali	Construction of Additional Class Room in Uchabali NUPS	10,00,000.00
Total			14,00,00,000.00

Administratively Approved

Debn 16/1/24
**Project Director-cum-
 Chief Executive,
 DMF Trust, Jajpur**

ca
**Collector & Managing Trustee
 D. M. F. Trust, Jajpur**



Illegal construction on forest land in Sukinda & Danagadi block, Jajpur

1 message

kailash nayak <kailashnayak34@gmail.com>

Sun, 30 Mar, 2025 at 4:02 pm

To: dfo.cuttack@odisha.gov.in

To

1. Deputy Director General of Forests, Ministry of Environment and Forests, Climate Change, Integrated Regional Office, Bhubaneswar, A/3, Rail Vihar, Chandrasekharapur, Bhubaneswar, Odisha 751023 roez.bsr-mef@nic.in
2. District collector Jajpur, At/Po- Office of the Collector and District Magistrate, Jajpur-755001, Email- dm-jajpur@nic.in
3. Additional Chief Secretary, Forest, Environment and Climate Change Dept, Govt. of Odisha, Kharavela Bhawan, Bhubaneswar, Odisha, 751001, Email: fesec.or@nic.in
4. Divisional Forest Office, Cuttack Forest Division, At/po- Balisahi, Government Press Employee Quarters, Cuttack, Odisha 753012, Email- dfo.cuttack@odisha.gov.in

Subject- Illegal construction over forest land of 140 nos. of Activity Room in different Primary Schools, 140 nos. of Additional Class Room, 140 nos. of Toilet, 73 nos. of Library Room in different Primary School, 132 nos. of Activity rooms in different primary schools of Danagadi and Suukinda Sukinda by the Block Development Officer and with financial support from the District Mineral Fund Trust.

Sir,

with due respect I Kailash Chandra Nayak a resident of Nuadiha village wants to draw your kind attention to the above mentioned subject, that the above mentioned construction works are being executed by the BDO Sukinda and Danagadi without verifying the land records prior to start the constructions. That the constructions sites of the above mentioned projects are recorded as Forest in the Sabik kissam and some are falling under the Hal Kissam forest such as Sal Jungle, therefore forest clearance is required under Forest Conservation Act 1980 prior to start of the constructions and in the present case forest clearance has not been obtained by the authority hence the construction works needs to be stopped immediately.

Around 130 crores of rupees which is spent from DMF in the garb of different construction activities without verifying the status of land records and same is misuse of public fund.

Therefore in view of the above mentioned paragraphs it is humbly prayed to your good office to stop the construction works immediately and not to disburse any amount from the DMF trust.

Yours faithfully

Kailash Chandra Nayak

By Post/e-mail

GOVERNMENT OF ODISHA
FOREST, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT

No.FE-DIV-PG-0004-2023- 8341 /FE&CC, Date 09.04.25

From

Shri Krutibas Parida,
Deputy Secretary to Government

To

The Principal Chief Conservator of Forests & HoFF, Odisha,

Sub: Allegation of illegal construction on forest land in Sukinda and Danagadi Block, Jajpur.

Sir,

In inviting a reference to the subject cited above, I am directed to enclose herewith a copy of e-mail dtd.30.03.2025 of Shri Kailash Chandra Nayak, the contents of which are self-explanatory and request you to kindly enquire into the matter and take appropriate action under intimation to this Department.

Yours faithfully,

KPC 09/04/2025
Deputy Secretary to Government

Memo No. 8342 /FE&CC, Date 09.04.25

Copy with copy of enclosure forwarded to Collector, Jajpur/DFO, Cuttack Forest Division for information & necessary action.

KPC 09/04/2025
Deputy Secretary to Government

e-mail:- kailashnayak34@gmail.com

Memo No. 8343 /FE&CC, Date 09.04.25

Copy forwarded to Shri Kailsah Chandra Nayak for information & necessary action w.r.t. his e-mail dtd.30.04.2025.

KPC 09/04/2025
Deputy Secretary to Government



THAT THE BELOW ATTACHED PHOTOGRAPHS DATED 01/04/2025 SUGGESTS CONCRETE CONSTRUCTIONS OVER FOREST KISAM LAND



THAT THE BELOW ATTACHED PHOTOGRAPHS DATED 05/04/2025 SUGGESTS CONCRETE CONSTRUCTIONS OVER FOREST KISAM LAND





BY FAX

**GOVERNMENT OF ORISSA
REVENUE AND DISASTER MANAGEMENT DEPARTMENT**

No.GE(GL)-S- 76/2010- *43968* / R & DM. Dtd. *24/10/2011*

From

Shri R. K. Sharma, IAS
Commissioner-cum- Secretary to Government

To

All Collectors

Sub: Government land recorded in non-forest kism with a note of "Sabik Kism Jungle" in the RoR finally published after 25.10.1980 but which was forest kism in Sabik record – application of Forest (Conservation) Act, 1980 – Clarification regarding.

Madam/Sir,

There have been doubts about the applicability of Forest (Conservation) Act, 1980 to the lands recorded as non-forest kism in RoR published after 25.10.1980 but which carry an entry of 'Sabik kism jungle' in the remarks column.

This matter has been examined in consultation with Forest & Environment Department and it is noted that section 2 of the Forest (Conservation) Act, 1980 restricts the dereservation of forests or use of forest land for non-forest purpose except with prior approval of Government of India, MoEF for such non-forest use.

Further, the Hon'ble Supreme Court, in their order Dt. 12.12.1996 passed in WP(C) No. 202/1995 have observed that

" The term 'forest land' occurring in section 2, will not only include 'forest' as understood in the dictionary sense, but also any area recorded as forest in the Government record irrespective of its ownership. This is how it has to be understood for the purpose of section 2 of the Act. The provisions enacted in the Forest Conservation Act, 1980 for the conservation of forests, and the matters connected

-2-

therewith must apply clearly to all forests so understood irrespective of the ownership or classification thereof

In consideration of this position, Government have been pleased to clarify that the provisions of Forest (Conservation) Act, 1980 would be applicable to any type of forest land including the land recorded as non-forest land in Hal records published after 25.10.1980 which was of "Jungle" kism in its respective Sabik record as on 25.10.1980 irrespective of the fact that the said non-forest kism land in Hal record does not find place in the District Level Committee Report which formed the basis for the affidavit filed by the State Government before the Apex Court.

You are, therefore, requested to take appropriate action in the matter accordingly.

Yours faithfully,



Commissioner-cum- Secretary to Government
Memo No. 43969 /R&D.M. dtd. 24/10/2011

Copy forwarded to Secretary, Board of Revenue, Orissa, Cuttack/ all RDCs for information and necessary action.



Commissioner-cum- Secretary to Government
Memo No. 43970 /R&D.M. dtd. 24/10/2011

Copy forwarded to Forest & Environment (Forest) Department/ CMD, IDCO for information and necessary action.



Commissioner-cum- Secretary to Government
Memo No. 43971 /R&D.M. dtd. 24/10/2011

Copy forwarded to OIC, IMU Cell/ LR&GE(A)/(B)/(C) Branch of Revenue & D.M. Department for information and necessary action.



Deputy Secretary to Government

BEFORE THE NATIONAL GREEN TRIBUNAL

Original Application No. _____ of 2025

In re:

KAILASH CHANDRA NAYAK

APPLICANT

Versus

STATE OF ODISHA AND OTHERS

... RESPONDENTS

KNOW ALL to whom these present shall come I, Kailash Chandra Nayak, aged about 43 years, C/o- Chakradhar Nayak, At/Po- Nuadihi, Dist- Jajpur, Pin-755018, applicant in the above mentioned case, do hereby appoint (herein after called the advocate/s) to be my/our Advocate in the above noted case authorized him :-**Sankar Prasad Pani**, Advocates, Plot No 2132/4814 B, Nageswartangi, Bhubaneswar, 751002, Mob-no.9437279278, Email- sankarprasadpani@gmail.com Enrollment no. O-785/07 and **Ashutosh Padhy**, Enrollment no. O-1018/23.

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the appellate Court including High Court subject to payment of fees separately for each Court by me/ us. To sign, file verify and present pleadings, appeals cross objections or petitions for execution review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages. To file and take back documents to admit and/or deny the documents of opposite party.

To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. The deposit, draw and receive money, cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner, authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think it to do so and to sign the Power of Attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and purposes.

And I/We undertake that I / we or my /our duly authorized agent would appear in the Court on all hearings and will inform the Advocates for appearance when the case is called.

And I /we undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate, which he shall receive and retain himself.

And I /we the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the Advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once the fee is paid. I /we will not be entitled for the refund of the same in any case whatsoever. If the case lasts for more than three years, the advocate shall be entitled for additional fee equivalent to half of the agreed fee for every addition three years or part thereof.

IN WITNESS WHEREOF I/We do hereunto set my /our hand to these presents the contents of which have been understood by me/us on this 16th day of May 2025.

Accepted subject to the terms of fees.

S.Pani
Advocate

A.Padhy

x *Kailash chandra Nayak*
Client